

1) माहितीचा अधिकार अधिनियम २००५ (मराठी)

2) INFORMATION UNDER RIGHT TO INFORMATION ACT, 2005 (English)

जिल्हा व सत्र न्यायालय, जळगाव

माहितीचा अधिकार अधिनियम २००५ चे नियम ४(१)(ख) खालील माहिती

(एक)

रचना, कार्य व कर्तव्ये

(अ) रचना -

- ०१. सार्वजनिक प्राधिकरणाचे नांव - जिल्हा व सत्र न्यायालय, जळगाव ता.जि.जळगाव
- ०२. कार्यालयाचा पत्ता - शिवाजी पुतळ्याजवळ, जळगाव
- ०३. कार्यालय प्रमुख - प्रमुख जिल्हा व सत्र न्यायाधीश, जळगाव
- ०४. शासकीय विभागाचे नाव - विधी व न्याय विभाग, मंत्रालय, मुंबई ३२.
- ०५. कार्यक्षेत्र - जळगाव जिल्हा
जळगाव जिल्ह्यात सध्या एकुण ७० न्यायीक अधिकारी कार्यरत आहेत.
- ०६. कामाचा अहवाल कोणत्या - म.महाप्रबंधक, उच्च न्यायालय, अपील शाखा, मुंबई ३२.
कार्यालयाकडे सादर केला जातो.

(ब) कार्य- संस्थेची दोन महत्वाची कार्य पुढील प्रमाणे आहेत.

(१) न्यायदान करणे.

(२) प्रशासकीय कामे.

(क) कर्तव्ये -

- ०१. अधिपत्याखाली असलेल्या सर्व कनिष्ठ न्यायालयांचे कामकाजावर नियंत्रण अधिकारी म्हणून नियंत्रण ठेवणे.
- ०२. शासनाकडून वेळोवेळी आलेली विविध अनुदाने आपले अधिपत्याखालील न्यायालयांना/कार्यालयांना नियमानुसार वाटप करणे.
- ०३. मा.उच्च न्यायालय व ना.शासनाचे विधी व न्याय विभागांशी कार्यालयीन पत्रव्यवहार करणे.
- ०४. विविध कायदे व कायदेविषयक नियमांचे अनुषंगाने न्यायदान करणे.
- ०५. भरती समितीच्या मदतीने वर्ग-३ व वर्ग-४ कर्मचा-यांची भरती प्रक्रिया राबविणे.
- ०६. कर्मचा-यांची पदोन्नती प्रक्रिया राबविणे.
- ०७. महाराष्ट्र नागरी सेवा नियम, ना.शासनाने निर्गमित केलेले शासननिर्णय व परिपत्रके तसेच मा.उच्च न्यायालयाने निर्गमित केलेली परिपत्रके वगैरेचे अनुषंगाने प्रशासकीय कामकाज चालविणे.
- ०८. प्रशासकीय स्वरूपाची कर्तव्ये पार पाडतांना कर्मचा-यांच्या बदल्या त्यांचे विरुद्धच्या विभागीय चौकशा इ.कर्तव्ये पार पाडणे. तसेच मा.उच्च न्यायालयाकडून प्राप्त झालेले तक्रारी अर्ज तसेच त्यांचेकडेस प्राप्त झालेल्या तक्रारी अर्जांची दखल घेणे व कार्यवाही करणे.
- ०९. म.प्रमुख जिल्हा व सत्र न्यायाधीश हे जिल्हा विधी सेवा प्राधिकरणाचे अध्यक्ष असून त्यांचे अध्यक्षतेखाली लोक न्यायालयाचे आयोजन करणे तसेच मोफत कायदेविषयक सल्ला देणे व मार्गदर्शन करणे त्याकरिता शिबीरांचे आयोजन करणे तसेच दुर्बल घटकातील व्यक्तींना कायदेविषयक प्रकरणात अधिवक्त्यांच्या सेवा उपलब्ध करून देणे.
- १०. मोटार अपघात दावे न्यायधिकरणाचे अध्यक्ष म्हणून काम पहाणे तसेच दाखल झालेल्या मोटार अपघात नुकसान भरपाईच्या सुनावणीअंती न्यायनिर्णय करणे.

(दोन)

अधिकारी व कर्मचारी यांचे अधिकार व कर्तव्ये

०१. प्रमुख जिल्हा व सत्र न्यायाधीश /जिल्हा न्यायाधीश व अतिरिक्त सत्र न्यायाधीश /तदर्थ जिल्हा न्यायाधीश व अतिरिक्त सत्र न्यायाधीश -
 ०१. सत्र न्यायाधीशांना कोणतीही शिक्षा देता येते परंतु मृत्युदंड दिल्यास उच्च न्यायालयात शिक्षा कायम होण्यासाठी प्रस्ताव पाठवावा लागतो.
 ०२. भुसंपादनाची प्रकरणे अथवा जेथे कायदयात स्पष्टपणे नमुद करण्यात आलेली आहे अशी प्रकरणे वगळता एक कोटी पर्यंतची आर्थिक मूल्या मर्यादा असलेल्या प्रकरणांमधील कनिष्ठ न्यायालयांच्या न्याय निर्णयांवर/हुकूमनाम्याच्या निर्णयावर विरुद्धच्या अपीलांची सुनावणी करणे.
 ०३. न्यायदंडाधिकारी यांचेकडून वर्ग (commit) होवुन आलेल्या खटल्यात पुराव्याअंती न्यायनिर्णय देणे.
 ०४. वाद व अधिनियम (Arbitration and Conciliation Act), गार्डीयन & वॉर्डस अधिनियम, भ्रष्टाचार प्रतिबंधक अधिनियम १९८८, विद्युत अधिनियम २००३, महिलांवरील अत्याचार, अनुसूचित जाती/जमाती प्रतिबंधक अधिनियम तसेच एन.डी.पी.एस.अधिनियम वगैरे तसेच मोटार अपघात नुकसान भरपाईच्या दाखल प्रकरणात न्यायनिर्णय देणे.
 ०५. मानवी हक्क अधिनियम या कायदयाअंतर्गत दाखल झालेल्या प्रकरणात न्यायनिर्णय देणे.
 ०६. न्यायदंडाधिकारी प्रथम श्रेणी यांनी दखलपात्र व अदखलपात्र गुन्ह्यात दिलेल्या शिक्षेबाबत व इतर न्यायनिर्णयावरील दाखल करण्यात आलेली अपीले/पुनर्विलोकन अर्ज चालविणे.
०२. दिवाणी न्यायाधीश वरिष्ठ स्तर -

सर्व प्रकारची दिवाणी प्रकरणे, रक्कम रुपये ५,००,०००/- वरील दिवाणी दावे, भुसंपादनाचे तसेच कामगारांना नुकसान भरपाई देण्याबाबतची प्रकरणे तसेच शासनाने दाखल केलेली किंवा शासनाच्या विरोधात दाखल झालेली दिवाणी प्रकरणे तसेच हिंदु विवाह विशेष कायदा, वारस कायदा अंतर्गतची प्रकरणात न्यायनिर्णय देणे. तसेच प्रमुख जिल्हा व सत्र न्यायाधीश यांनी वेळोवेळी आदेशाप्रमाणे जे काही काम सोपविण्यात आलेले असेल त्या कामांची पूर्तता करणे.
०३. मुख्य न्यायदंडाधिकारी जळगाव -

फौजदारी प्रक्रिया संहिते अन्वये गुन्ह्याची दखल घेणे व त्यासंबंधी दाखल करण्यात आलेली फौजदारी प्रकरणे कायदेशीर पध्दतीचा अवलंब करुन निकाली काढणे- तसेच प्रमुख जिल्हा व सत्र न्यायाधीश यांनी वेळोवेळी आदेशाप्रमाणे जे काही काम सोपविण्यात आलेले असेल त्या कामांची पूर्तता करणे. मुख्य न्यायदंडाधिकारी यांना सात वर्षांपर्यंत सक्त मजुरीची शिक्षा व दंड करण्याचे अधिकार असतात.
मुख्य न्यायदंडाधिकारी हे त्याचे कार्यक्षेत्र काम करणा-या न्यायदंडाधिकारी प्रथम वर्ग यांचे प्रमुख असतात.
०४. दिवाणी न्यायाधीश क.स्तर व न्यायदंडाधिकारी प्रथम वर्ग -
 ०१. दिवाणी नियमावली व दिवाणी प्रक्रिया संहितानुसार व रक्कम रुपये ५,००,०००/- पेक्षा कमी आर्थिक मूल्य मर्यादा असलेल्या दिवाणी प्रकरणांचा न्यायनिवाडा करणे.
 ०२. बाल गुन्हेगारी कायदयातर्गत दाखल होणा-या सर्व प्रकरणांत न्यायनिर्णय देणे.
 ०३. दिवाणी न्यायाधीश व.स्तर यांचेकडून वर्ग करण्यात आलेल्या दिवाणी प्रकरणांमध्ये सुनावणी घेवुन न्यायनिर्णय देणे.
 ०४. फौजदारी प्रक्रिया संहिता अन्वये गुन्ह्याची दखल घेणे व त्यासंबंधी दाखल करण्यात आलेल्या फौजदारी प्रकरणांचा न्यायनिवाडा करणे.
 ०५. दिवाणी न्यायाधीश क.स्तर व न्यायदंडाधिकारी प्र.वर्ग यांना दंड व ३ वर्षांपर्यंत सक्त मजुरीची शिक्षा देण्याचा अधिकार असतो.
 ०६. प्रमुख जिल्हा व सत्र न्यायाधीश हे वेळोवेळी आदेशाप्रमाणे जे काही काम सोपवतील त्या कामांची पूर्तता करणे.

०५. बालगुन्हेगार (Care & Protection of Children) कायदा २००० अंतर्गत येत असलेले बाल गुन्हेगारांचे खटले चालविणेकामी "ज्युवेनाईल जस्टीस बोर्ड" असुन म.सह दिवाणी न्यायाधीश क.स्तर, जळगाव यांची सदर बोर्डवर मुख्य न्यायाधीश म्हणुन नियुक्ती करण्यात आलेली आहे. बाल गुन्हेगारांचे खटले प्रत्येक आठवड्याचे गुरुवार ते शनिवार (दुसरा व चौथा शनिवार सोडून) या दिवशी रिमांड होम जळगाव येथे चालविण्यात येतात.
०६. सचिव, जिल्हा विधी सेवा प्राधिकरण, जळगाव
लोक न्यायालयाचे आयोजन करणे तसेच मोफत कायदेविषयक सल्ला देणे व मार्गदर्शन करणे त्याकरिता शिबीरांचे आयोजन करणे तसेच दुर्बल घटकातील व्यक्तींना कायदेविषयक प्रकरणात अधिवक्त्यांच्या सेवा उपलब्ध करुन देणे. वाद निवारण केंद्राचे ते मुख्य म्हणुन काम पाहतात.

जिल्हा व सत्र न्यायालय, जळगाव येथील कर्मचा-यांची वर्गवारी पुढील प्रमाणे आहे.

- वर्ग-२ ०१. प्रबंधक
०२. स्वीय सहाय्यक
- वर्ग-३ ०१. लघुलेखक (उच्च श्रेणी)
०२. लघुलेखक (निम्न श्रेणी)
०३. लिपीक-नि-लघुलेखक
०४. अधिक्षक/शिरस्तेदार
०५. सहाय्यक अधिक्षक
०६. वरिष्ठ लिपीक
०७. कनिष्ठ लिपीक
०८. मुख्य बेलीफ
०९. बेलीफ
१०. वाहनचालक
- वर्ग-४ ०१. झेरॉक्स चालक
०२. पुस्तक बांधणीकार
०३. हवालदार/नाईक
०४. शिपाई/पहारेकरी
०५. सफाईगार

कर्मचा-यांची कर्तव्ये

- प्रबंधक १. वर्ग-३ व वर्ग-४ कर्मचा-यांच्या कामावर नियंत्रण व देखरेख ठेवणे.
२. प्रशासकीय कामात न्यायालयाने पारीत केलेल्या आदेशाची कर्मचा-यांकडून पूर्तता करुन घेणे
३. न्यायीक कामात न्यायीक अधिका-यांनी पारीत केलेल्या आदेशाची संबंधित न्यायालयात व पोलीस स्टेशन अधिका-यांना कामाची पूर्तता करणेबाबत कळविणे.
४. माहितीच्या अधिकारखाली प्राप्त झालेल्या अर्जाबाबत पूर्तता करणे.
५. दिवाणी नियमावलीच्या परिच्छेद ५९६ नुसार प्रशासकीय कामात प्रमुख जिल्हा व सत्र न्यायाधीश यांना मदत करणे.
६. जिल्हा व सत्र न्यायालयाकडे निकाली झालेल्या मौल्यवान व सर्वसाधारण मुद्देमालाची व त्या संदर्भात सत्र न्यायालयाकडून पारीत झालेल्या आदेशाची अंमलबजावणी करुन घेणे.

- स्वीय सहाय्यक १. प्रमुख जिल्हा व सत्र न्यायाधीश तसेच जिल्हा न्यायाधीश-१ यांनी व कार्यालयीन प्रशासकीय अधिकारी यांनी सांगितलेली सर्व कामे करणे.
२. सत्र न्यायालयातील प्रलंबित प्रकरणातील साक्षी पुरावे टंकलिखित करणे.
३. सत्र न्यायालयातील प्रकरणातील न्यायनिर्णय व इतर आदेशांचे लघुलेखन करून टंकलिखित करणे.
- लघुलेखक (उ.श्रे.) १. न्यायीक अधिकारी व कार्यालयीन प्रशासकीय अधिकारी यांनी सांगितलेली सर्व कामे करणे.
२. सत्र न्यायालयीन प्रकरणातील न्यायनिर्णयांचे व इतर आदेशांचे लघुलेखन करून टंकलिखित करणे तसेच प्रलंबित प्रकरणातील साक्षी पुरावे इंग्रजी/मराठी मध्ये टंकलिखित करणे.
३. केसेसमधील चार्ज, प्ली व ३१३ चे स्टेटमेंट रेकॉर्ड करणे.
४. दिवाणी अपील, फौजदारी अपील, रिव्हीजन अर्ज व किरकोळ अर्जातील न्यायनिर्णयाच्या प्रती कनिष्ठ न्यायालयात पाठविणेसाठी तयार करणे.
- लघुलेखक (नि.श्रे.) १. न्यायीक अधिकारी व कार्यालयीन प्रशासकीय अधिकारी यांनी सांगितलेली सर्व कामे करणे.
२. सत्र न्यायालयीन प्रकरणातील न्यायनिर्णयांचे व इतर आदेशांचे लघुलेखन करून टंकलिखित करणे तसेच प्रलंबित प्रकरणातील साक्षी पुरावे इंग्रजी/मराठी मध्ये टंकलिखित करणे.
३. डिक्टेसन वर्क मध्ये दिवाणी प्रकरणातील मुद्दे, इंटरलोक्युरी वगैरे आदेश तसेच फौजदारीकडील चार्ज, प्ली, ३१३ चे स्टेटमेंट, रिमांड/बेल ऑर्डर, समरी शीट वगैरे टंकलिखित करणे तसेच प्रशासकीय कामातील पत्रव्यवहार, कार्यालयीन आदेश, तपासणी नोटस तसेच विविध मासिक/तिमाही वगैरे अहवाल टंकलिखित करणेचा समावेश राहिल.
- लिपीक-नि-लघु. १. जिल्हा सरकारी वकील/सरकारी अभियोक्ता यांनी दिलेल्या कार्यालयीन कामाचे लघुलेखन करून टंकलिखित करणे.
२. न्यायीक अधिकारी व कार्यालयीन प्रशासकीय अधिकारी यांनी सांगितलेली सर्व कामे करणे.
- अधिक्षक १. प्रशासन /न्यायीक /निरीक्षण /सांख्यिकी विभागातील कर्मचा-यांच्या कामकाजावर नियंत्रण व देखरेख ठेवणे तसेच सत्र न्यायालयाकडे दाखल होणारी प्रकरणे, सर्व प्रकारची अपील व पुर्नविलोकन प्रकरणे दाखल करून घेवून ती तपासणीअंती योग्य त्या न्यायीक अधिका-यांकडे पुढील आदेशासाठी सादर करणे.
२. जिल्हा न्यायालय व इतर दुय्यम न्यायालयातील प्रलंबित प्रकरणातील दस्तऐवजांची तपासणी करून प्रतिज्ञार्थीचे प्रतिज्ञालेख नोंदविणे.
३. न्यायालयाकडे पक्षकारांनी मागितलेल्या दस्तऐवजांच्या नकला सत्यप्रती म्हणून प्रमाणित करणे.
४. अतिरिक्त जिल्हा व सत्र न्यायालयाकडे हस्तांतरित झालेल्या मौल्यवान व सर्वसाधारण मुद्देमालाची पडताळणी करणे व त्या संदर्भात सत्र न्यायालयाकडून पारीत झालेल्या आदेशाची अमलबजावणी करणे.
५. वित्तीय विभागातील दैनंदिन रोखीच्या व्यवहारावर नियंत्रण ठेवणे.
६. दिवाणी, फौजदारी व मोटार अपघात प्रकरणातील न्यायालयाचे आदेशानुसार गैरअर्जदार/उत्तर वादी यांना काढलेल्या आदेशिकांवर स्वाक्षरी करणे.
७. न्यायालयीन इमारती आणि न्यायाधीश निवासस्थाने बांधकाम त्याचप्रमाणे छोट्या व मोठ्या दुरुस्त्या अनुषंगाने पत्रव्यवहार/सादरीकरण करणे.
८. न्यायीक अधिकारी व कार्यालयीन प्रशासकीय अधिकारी यांनी सांगितलेली सर्व कामे करणे.
- सहाय्यक अधिक्षक १. जिल्हा न्यायालयाच्या अधिनस्त असलेल्या दुय्यम न्यायालयात कार्यरत असणा-या वर्ग-३ व वर्ग-४ कर्मचा-यांचे कामकाजावर नियंत्रण व देखरेख ठेवणे तसेच संबंधित न्यायालयाकडे नवीन दाखल होणारी सर्व प्रकारची दिवाणी व फौजदारी प्रकरणे दाखल करून घेवून ती तपासणीअंती योग्य त्या न्यायीक अधिका-यापुढे आदेशासाठी सादर करणे.
२. अभिलेख विभागावर नियंत्रण ठेवणे व अभिलेख विभागातील पक्षकारांनी मागितलेल्या

दस्तऐवजांच्या नकला प्रमाणित करणे.

३. न्यायालयाच्या निरीक्षणासंबंधी व आवश्यकतेनुसार संबंधित कार्यालयाशी पत्रव्यवहार करणे.

४. वित्त विभागातील दैनंदिन रोखीचे व्यवहार करणे व रोकड वही लिहिणे.

५. न्यायालयाकडे पक्षकारांनी मागितलेल्या दस्तऐवजांच्या नकला सत्यप्रत म्हणून प्रमाणित करणे.

६. न्यायीक अधिकारी व कार्यालयीन प्रशासकीय अधिकारी यांनी सांगितलेली सर्व कामे करणे.

वरीष्ठ लिपीक

१. सर्व प्रकारच्या न्यायालयीन प्रकरणांमध्ये साक्ष नोंदविणे. मासिक/तिमाही/चारमाही/सहामाही/वार्षिक विवरणपत्रे तयार करून जिल्हा न्यायालयास सादर करणे. तसेच प्रलंबित प्रकरणांचे ताळेबंद तयार करणे व निकाली प्रकरणांची नोंद "क" पत्रकात नोंदणे.

२. न्यायालयात दाखल होणारा मुद्देमाल दाखल करून घेवून त्याची नोंद ठेवणे. तसेच निकाली प्रकरणातील मुद्देमालाची निकाल पत्रातील आदेशाप्रमाणे विल्हेवाट लावणे.

३. न्यायालयात कार्यरत असणारे अधिकारी व कर्मचारी यांची वेतनपत्रके, प्रवासभत्ता देयके व कार्यालयीन खर्चाची देयके तयार करून कोषागारास सादर करणे व आलेल्या रकमेचा हिशोब ठेवणे. तसेच विविध अग्रीम व कर्ज मिळण्याबाबतचे अर्ज मंजूरीकरीता संबंधित कार्यालयाकडे पाठविणे.

४. न्यायालयात कार्यरत असणा-या कर्मचा-यांची सेवापुस्तके/सेवापटातील नोंदी अदयावत ठेवणे.

५. सर्वोच्च न्यायालय, उच्च न्यायालय व जिल्हा न्यायालयाकडून आलेल्या रिट, कागदपत्र मागणी रिट व आदेशिकांची अहवालासह पुर्तता करणे.

६. अभिलेख कक्षातील दिवाणी व फौजदारी प्रकरणांचे नियमावलीनुसार नस्तीकरण करणे तसेच निकाली संचिका व इतर अभिलेख, अभिलेख कक्षात जमा करणे. अभिलेख कक्षातील सर्व अभिलेख सुस्थितीत ठेवणे.

७. न्यायीक अधिकारी व कार्यालयीन प्रशासकीय अधिकारी यांनी सांगितलेली सर्व कामे करणे.

कनिष्ठ लिपीक

१. दिवाणी व फौजदारी प्रकरणे हाताळणे व प्रलंबित प्रकरणांची प्रतिदिनी सुची तयार करणे.

२. न्यायालयात दाखल झालेल्या प्रकरणांची संबंधित रजिष्टरमध्ये नोंद घेणे, दिवाणी प्रकरणात निकालाप्रमाणे हुकूमनामे तयार करणे. प्रकरणातील आदेशाप्रमाणे प्रलंबित प्रकरणात आदेशिका तयार करून बजावणीकामी पाठविणे. निकाली निघालेल्या प्रकरणातील दस्तऐवजांचे वर्गीकरण करून अभिलेख (मोस्तर) तयार करून ते अभिलेख कक्षात जमा करणे. तडजोडीने व काढून घेतलेल्या निकाली दिवाणी प्रकरणातील मुद्रांक फी परत करण्याचे प्रमाणपत्रे तयार करून संबंधितांना न्यायालयाच्या आदेशाप्रमाणे देणे तसेच पक्षकारांच्या मागणीप्रमाणे व न्यायालयीन आदेशान्वये प्रलंबित व निकाली प्रकरणांतील मुळ दस्तऐवज योग्य त्या रजिष्टरमध्ये नोंद घेवून संबंधितांना परत करणे.

३. अपिलीय न्यायालयाकडून आलेल्या आदेशांची नोंद संबंधित रजिष्टरमध्ये घेवून त्यातील आदेशाची पुर्तता करणे व तसा अहवाल अपील न्यायालयास सादर करणे.

४. न्यायालयाकडून जाणा-या व इतर न्यायालयाकडून येणा-या पत्रव्यवहाराची नोंद आवक-जावक नोंदवहीत करणे तसेच त्याकामी वापर केलेल्या टपाल तिकीटांचा हिशोब ठेवणे.

५. पक्षकारांनी मागितलेल्या नकला/अपिलीय न्यायालयास आवश्यक असणारे पेपरबुक तयार करणे व ते संबंधितांना वितरीत करणे. नकलेबाबतचे सर्व प्रकारचे लेखे संबंधित रजिष्टरमध्ये नोंदविणे.

६. अधीक्षक, सहा.अधीक्षक, व.लिपीक यांना मदतनीस म्हणून काम पाहणे.

७. न्यायीक अधिकारी व कार्यालयीन प्रशासकीय अधिकारी यांनी सांगितलेली सर्व कामे करणे.

मुख्य बेलीफ

१. न्यायालयात कार्यरत असलेल्या बेलीफांना कामगिरी देणे व त्यांनी केलेल्या कामावर नियंत्रण ठेवणे.

२. कोषागार व बँकेसंबंधीची सर्व कामे करणे.

- बेलीफ १. न्यायालयाने पारीत केलेल्या आदेशिकांची संबंधितांवर बजावणी करणे.
२. कोषागार व बँकेसंबंधीची सर्व कामे करणे.

कोर्ट मॅनेजर (कंत्राटी) -

मा.प्रमुख जिल्हा व सत्र न्यायाधीश साो., यांना प्रशासकीय कामकाजात मदत व्हावी व न्यायदानाच्या कामासाठी त्यांना अधिकाधिक वेळ मिळावा या मूळ हेतूने कोर्ट मॅनेजरची पदे निर्माण करण्यात आली.

जिल्हा न्यायालय, जळगाव येथील कोर्ट मॅनेजर श्री.जगदीश एस.माळी यांची नियुक्ती मा.उच्च न्यायालय, मुंबई यांचेकडील कार्यालयीन आदेश क्र.R-P 1602/2013 dt.05/09/2013 अन्वये करण्यात आली आहे. दि.२१/०९/२०१३ पासून श्री.जगदीश एस.माळी हे जिल्हा न्यायालय, जळगाव येथे कोर्ट मॅनेजर म्हणून कार्यरत आहेत.

कोर्ट मॅनेजर यांना दरमहा एकत्रित ठोक वेतन (सर्व भत्यांसह) र.रु.५२९००/- (ठोक वेतन रु.४०००० + घरभाडे भत्ता रु.७००० + वाहन भत्ता रु.१४०० + शिपाई भत्ता रु.२५०० + वैद्यकीय भत्ता रु.२०००) असे आहे. दर वर्षाला त्यांना ठोक वेतनाच्या ६% इतकी वेतनवाढ अनुज्ञेय आहे.

कोर्ट मॅनेजरची कर्तव्ये

१. मा.प्रमुख जिल्हा व सत्र न्यायाधीश साो. यांना प्रशासकीय कामकाजात मदत करावी.
२. न्यायालयांवर नियंत्रण करणेकामी व न्यायालय तपासणीमध्ये मा.प्रमुख जिल्हा व सत्र न्यायाधीश साो. यांना मदत करणे.
३. न्यायालयांचे लागू निर्देशानुसार न्यायालयाला लागू असलेल्या कार्यप्रदर्शन मानकांची अंमलबजावणी करणे.
४. सदर मानकांप्रमाणे न्यायालयाच्या अनुपालनाचे मूल्यमापन करणे, त्यातील कमतरता ओळखून त्यांचे पालन करणेकामी आवश्यक पावले ओळखणे वगैरे.
५. न्यायालयातील वकील संघ, कर्मचारी वर्ग वगैरेशी सल्लामसलत करून न्यायालयनिहाय विकास योजना तयार करणे तसेच सदर विकास योजनेचे अंमलबजावणीवर नियंत्रण ठेवणे व वरिष्ठांकडे अहवाल सादर करणे.
६. मा.उच्च न्यायालयाचे निर्देशाप्रमाणे मासिक, तिमाही, सहामाही, वार्षिक वगैरे सांख्यिकी अहवाल वेळेवर व अचूकपणे पाठविले जात आहेत काय यावर लक्ष देणे.
७. न्यायालयीन प्रक्रिया व कार्यपध्दती मा.उच्च न्यायालयाचे धोरणाप्रमाणे व मानकांप्रमाणे सुरु असून न्यायालयीन कामे गुणवत्ता, कार्यक्षमता वगैरे प्रमाणे आहे याबाबत खात्री करणे.
८. मा.उच्च न्यायालयाने ठरविलेल्या धोरणानुसार व मानकानुसार केस मॅनेजमेंट सिस्टीमची पुर्णपणे पुर्तता झाली आहे काय याबाबत खात्री करणे. कारण सदर सिस्टीम ही प्रत्येक पक्षकाराची गुणवत्ता, कार्यक्षमता, वेळ व खर्च याबाबत कायदेशीर गरज आहे.
९. मा.उच्च न्यायालयाने स्थापीत केलेल्या मानकानुसार न्याय, विधी सेवा वगैरे बाबींची न्यायालय पुर्तता करीत आहे काय याबाबत खात्री करणे.
१०. मा.उच्च न्यायालयाने स्थापीत केलेल्या न्याय मानकानुसार न्यायाचे गुणवत्ता राखत आहे काय याबाबत खात्री करणे.
११. मा.उच्च न्यायालयाने स्थापीत केलेल्या मानव संसाधन मानकानुसार न्यायालयांत कर्मचाऱ्यांची मानव संसाधरण पध्दतीची पुर्तता होत असलेबाबत खात्री करणे.
१२. न्यायालयांत कोअर सिस्टीम स्थापीत व कार्यान्वीत आहे काय, डॉक्युमेंट मॅनेजमेंट, युटीलीटी मॅनेजमेंट, इन्फ्रास्टक्चर अँड फॅसिलीटी मॅनेजमेंट तसेच फायनान्सीयल सिस्टीम मॅनेजमेंट स्थापीत व कार्यान्वीत करणेबाबत खात्री करणे.
१३. न्यायालय आयटी पध्दती मा.उच्च न्यायालयाने स्थापीत केलेल्या मानकाप्रमाणे पुर्तता करीत

असलेबाबत व कार्यान्वीत असलेबाबत खात्री करणे.

१४. न्यायालयीन निकाली केसेसवर नियंत्रण राहण्याचे दृष्टीने स्थापीत होणाऱ्या प्रस्तावीत नॅशनल अॅरीअर्स ग्रीड ची माहिती पुरविणे.

तीन)

निर्णय घेण्याच्या प्रक्रियेत अनुसरण्यात येणारी कार्यपध्दती, तसेच पर्यवेक्षण आणि उत्तरदायित्व प्रणाली

न्यायालयाचे कामकाज हे भारतीय संविधानानुसार अस्तित्वात असलेल्या प्रचलित कायदे, दिवाणी/फौजदारी आचार संहिता, दिवाणी/फौजदारी नियमावली, महाराष्ट्र नागरी सेवा नियम, मा.सर्वोच्च न्यायालय व उच्च न्यायालय यांनी वेळोवेळी पारीत केलेले आदेश व निर्गमित केलेली परिपत्रके तसेच ना.शासनाने निर्गमित केलेले निर्णय व परिपत्रके इ. यांचेनुसार न्यायालयाचे कामकाज चालते.

म.प्रमुख जिल्हा व सत्र न्यायाधीश हे त्यांचे अधिपत्याखाली असलेल्या सर्व कनिष्ठ न्यायालयांचे कामकाजावर नियंत्रण अधिकारी म्हणून नियंत्रण ठेवतात. तसेच शासनाकडून वेळोवेळी आलेली विविध अनुदाने आपले अधिपत्याखालील न्यायालयांना/कार्यालयांना नियमानुसार वाटप करतात.

जिल्हयाचे अंतर्गत असलेली सर्व न्यायालये विविध प्रकारची माहिती जसे मासिक/तिमाही/चारमाही/सहामाही/वार्षिक विवरणपत्रे तसेच वेळोवेळी मागितलेली आवश्यक माहिती जिल्हयाचे प्रमुख जिल्हा व सत्र न्यायाधीश यांचेमार्फत मा.उच्च न्यायालय यांचेकडेस पाठविणेकामी सादर करतात.

दिवाणी प्रकरणे सुरुवातीला दिवाणी न्यायालय व.स्तर येथे दाखल करण्यात येवून त्यास नंबर लागल्यानंतर क्रमवार पध्दतीने इतर दिवाणी न्यायाधीश व.स्तर यांचे न्यायालयात न्यायदानासाठी पाठविण्यात येतात.

फौजदारी प्रकरणे ही मुख्य न्यायदंडाधिकारी यांचे न्यायालयात दाखल केली जातात व त्यानंतर क्रमवारीने प्रत्येक न्यायालयाकडे (भारतीय दंड विधान कायदा कलम ४०९ ची प्रकरणे वगळता) प्रकरणे वर्ग करण्यात येतात.

तालुका स्तरावरील दिवाणी/फौजदारी प्रकरणे ही दिवाणी न्यायालय क.स्तर तथा न्यायदंडाधिकारी प्रथम वर्ग यांचे न्यायालयात दाखल करण्यात येवून प्रचलित कायदयानुसार त्यांचा निपटारा केला जातो.

मोटार अपघात तसेच विशेष कायदयाअंतर्गत जसे लाचलुचपत प्रतिबंधक कायदा, महाराष्ट्र विद्युत मंडळ, अनुसूचित जाती जमाती अत्याचार प्रतिबंधक कायदा या खालील खटले तसेच निवडणुक याचिका खालील न्यायालयात दाखल करण्यात येतात.

जिल्हा न्यायालय-१ व अति.सत्र न्यायालय, जळगांव हे Protection of Children from Sexual offences Act व महिला अत्याचार संबंधीत प्रकरणांचे विशेष न्यायालय आहे. (HC circular no.A(Spl.)2013/42/13 dt.27/11/2013) तसेच व्यावसायिक वादाबाबतचे विशेष न्यायालय आहे.

जिल्हा न्यायालय-२ व अति.सत्र न्यायालय, जळगांव येथे महा.विद्युत मंडळ, एन.डी.पी.एस. ची प्रकरणे या न्यायालयात दाखल होतात. लाचलुचपत प्रतिबंधक कायदयाखालील केसेस हया एकाच न्यायालयात ठेवणेसंबंधी मा.उच्च न्यायालयाचे निर्देश आहेत. त्याप्रमाणे जिल्हा न्यायालय-२ व अति.सत्र न्यायालय, जळगांव येथे Anti-corruption Act संबंधीत प्रकरणे चालविली जातात.

तसेच Mah.Protectection of Interest of Depositor Act खालील केसेस हया मा.उच्च न्यायालयाचे पत्र क्र.A(Spl)3215/2010/869/2011 dt.31/10/2011 प्रमाणे जिल्हा न्यायालय १/२, जळगाव यांचेकडेस चालविल्या जातात.

जिल्हा न्यायालय-३, जळगाव येथे अनुसूचित जाती जमाती अत्याचार प्रतिबंधक प्रकरणे या न्यायालयात दाखल होतात.

इतर नियमित सेशन/स्पेशल केसेस तसेच मोटार अपघात दावे व निवडणुक याचिका दाखल करून नंबर लागल्यानंतर क्रमवार पध्दतीने कार्यरत जिल्हा न्यायाधीश यांचे न्यायालयात

न्यायदानासाठी पाठविण्यात येतात.

ग्राम न्यायालये कायदा २००८ अन्वये जळगाव जिल्ह्यात बोदवड येथे दि.२२/०१/२०१२ रोजी ग्राम न्यायालये सुरु झाले आहे. सदरहू न्यायालयाकरीता म.२रे सह दिवाणी न्यायाधीश क.स्तर व न्यायदंडाधिकारी प्रथम वर्ग, भुसावळ यांची "न्यायाधिकारी" म्हणून नेमणुक करण्यात आली आहे. सदरचे न्यायालयाचे कामकाज प्रत्येक आठवड्याचे दर बुधवारी बोदवड येथे चालविण्यात येते.

(चार)

स्वतःची कार्ये पार पाडण्यासाठी त्यांच्याकडून ठरविण्यात आलेली मानके

मा.उच्च न्यायालय तसेच ना.शासन यांनी न्यायीक तसेच प्रशासकीय कामाबाबत निश्चित मानके ठरवून दिलेली आहेत. सदर मानकांप्रमाणे कामाचे मूल्यमापन होते. महाराष्ट्र नागरी सेवा नियम, महाराष्ट्र बजेट मॅन्युअल, मुंबई वित्त नियम, शासन निर्णये व परिपत्रके वगैरे मधील तरतुदींचे अनुषंगाने कार्यालयीन कामकाज चालते. त्याबाबतचा मासिक अहवाल मा.उच्च न्यायालय तसेच ना.शासनाकडेस पाठविला जातो.

(पाच)

त्यांच्याकडे असलेले किंवा त्यांच्या नियंत्रणात असलेले किंवा त्याची कार्ये पार पाडण्यासाठी त्यांच्या कर्मचारी वर्गाकडून वापरण्यात येणारे नियम, विनियम, सूचना, नियमपुस्तिका आणि अभिलेख

न्यायालयाचे कामकाज हे भारतीय संविधानानुसार अस्तित्वात असलेल्या प्रचलित कायदे, दिवाणी/फौजदारी आचार संहिता, दिवाणी/फौजदारी नियमावली, महाराष्ट्र नागरी सेवा नियम, महाराष्ट्र बजेट मॅन्युअल, बॉम्बे फायनाशियल रुल्स, महाराष्ट्र ट्रेझरी रुल्स, मॅन्युअलस, मा.सर्वोच्च न्यायालय व उच्च न्यायालय यांनी वेळोवेळी पारीत केलेले आदेश व निर्गमित केलेली परिपत्रके तसेच ना.शासनाने निर्गमित केलेले निर्णय व परिपत्रके इ. यांचेनुसार न्यायालयाचे कामकाज चालते.

(सहा)

त्यांच्याकडे असलेल्या किंवा त्यांच्या नियंत्रणाखाली असलेल्या दस्तऐवजांच्या प्रवर्गाचे विवरण

०१. दिवाणीकडील कच्चा रजिष्टर.
०२. विशेष दिवाणी दावा, नियमित दिवाणी दावा, लघुवाद दिवाणी दावा, नियमित वसुली अर्ज नोंदविणेसाठी वेगवेगळी स्वतंत्र रजिष्टरे ही दिवाणी न्यायालय व.स्तर तसेच दिवाणी न्यायालय क.स्तर न्यायालयात ठेवली जातात.
०३. भारतीय दंड विधान कायद्याखालील नियमित/संक्षिप्त फौजदारी केसेस तसेच किरकोळ फौजदारी अर्ज इ.नोंदविणेकामी मुख्य न्यायदंडाधिकारी तसेच न्यायदंडाधिकारी वर्ग-१ यांचे न्यायालयात स्वतंत्र रजिष्टरे ठेवली जातात
०४. नियमित दिवाणी अपील अर्ज, किरकोळ दिवाणी अपील अर्ज आणि मोटार अपघात नुकसान भरपाई दावे इ. नोंदविणेकामी स्वतंत्र रजिष्टरे ही अपील न्यायालयात ठेवली जातात.
०५. सत्र खटला, विशेष फौजदारी खटला, फौजदारी पुर्नर्विलोकन तसेच किरकोळ फौजदारी अर्ज इ. नोंदविणेकामी स्वतंत्र रजिष्टरे ही जिल्हा न्यायालयात ठेवली जातात.
०६. दैनंदिन बोर्ड, मेमोरंडम बुक, डेली कोर्ट फी रजिष्टर, रिट रजिष्टर इ. रजिष्टरे ही दिवाणी/फौजदारी नियमावलीप्रमाणे न्यायालयात ठेवली जातात.
०७. दिवाणी व फौजदारी आचार संहितेत दिल्याप्रमाणे लेखा विभागात विविध प्रकारचे पावती पुस्तके व रजिष्टर्स ठेवण्यात येतात. जमा रकमांबाबत "सी", "फी" व "जी" पावती पुस्तके व रजिष्टर्स तसेच खर्च करावयाच्या रकमांबाबत "डी", "परत फी" व "एच" रजिष्टर अशी लेखे ठेवण्यात येतात. जमाखर्चाचा हिशोब ठेवण्याकरीता कॅश बुक "आय", "डिपॉझीट फी" रजिष्टर इ. अशी पुस्तके

ठेवण्यात येतात. कोषगारात जमा करण्यात येणा-या रकमांचा हिशोब पासबुक "के" मध्ये ठेवण्यात येतो. कोषगारातून रक्कम काढणे करीता चेकबुक नमुना २ वापरण्यात येतो. सरकार जमा झालेल्या रक्कमा परत काढावयाच्या असल्यास "एम" फार्म वापरण्यात येतो. सरकार जमा करण्यात येणा-या रकमांची यादी नमुना "एन" मध्ये लावण्यात येते.

०८. अधिकारी/कर्मचारी यांची सेवापुस्तके, गट "ड" कर्मचा-यांचे भविष्य निर्वाह निधीचे रजिष्टरे, गट "क" व "ड" चे हजेरी पत्रक इ. निकाली झालेल्या केसेस ह्या जिल्हा न्यायालय, जळगाव येथील अभिलेख कक्षात जमा करण्यात येतात व अभिलेख कक्षातील सहा.अधिक्षक हे मागितलेल्या दस्तऐवजांच्या नकला ह्या प्रमाणित करून संबंधितांना वितरीत करतात.
- माहे जुन २०१४ पावेतोच्या संपुर्ण जिल्हयाचे निकाली दिवाणी व फौजदारी केसेस ह्या जिल्हा न्यायालयाचे अभिलेख कक्ष क्र.१, २ व ३ मध्ये व्यवस्थीत कोर्टाप्रमाणे महिना/वर्षानिहाय रॅकवरती लावून ठेवण्यात आले आहे.
- जळगाव जिल्हयातील जिल्हा न्यायालय-१, अमळनेर व जिल्हा न्यायालय-१, भुसावळ येथील नव्याने निर्माण केलेल्या अभिलेख कक्षात त्यांचे न्यायालयाचे अंतर्गत येणाऱ्या तालुका न्यायालयाचे निकाली दिवाणी व फौजदारी केसेसचे मोस्तर ठेवणेबाबत मा.उच्च न्यायालय, मुंबई यांचेकडील No.A(Spl.)0404/388/2014 dt.13/10/2014 रोजीचा मंजूरी आदेश प्राप्त झाला आहे. त्याप्रमाणे जिल्हा न्यायालय-१, अमळनेर अंतर्गत चोपडा, पारोळा, अमळनेर ही तालुका न्यायालये व जिल्हा न्यायालय-१, भुसावळ अंतर्गत भुसावळ, मुक्ताईनगर, रावेर, यावल, ग्राम न्यायालय, बोदवड व लोहमार्ग न्यायालय, भुसावळ ही तालुका न्यायालये आहेत. माहे जुलै २०१४ पासूनच्या निकाली केसेस संबंधित जिल्हा न्यायालयाचे अभिलेख कक्षामध्ये व्यवस्थीत कोर्टाप्रमाणे महिना/वर्षानिहाय रॅकवरती लावून ठेवण्यात आले आहे.
- माहे जुलै २०१४ पासूनचे जिल्हा न्यायालय, जळगाव अंतर्गत जळगाव, जामनेर, पाचोरा, चाळीसगाव, भडगाव, एरडोल, धरणगाव ह्या तालुका न्यायालयातील निकाली केसेस ह्या जिल्हा न्यायालय, जळगावचे अभिलेख कक्षात व्यवस्थीत कोर्टाप्रमाणे महिना/वर्षानिहाय रॅकवर लावून ठेवण्यात आले आहे.

- (सात) आपले धोरण तयार करण्याच्या किंवा त्याची अंमलबजावणी करण्याच्या संबंधात, लोकांशी विचारविनिमय करण्यासाठी किंवा लोकांकडून निवेदने केली जाण्यासाठी अस्तित्वात असलेल्या कोणत्याही व्यवस्थेचा तपशील ही बाब जिल्हा न्यायालयास लागू होत नाही.
- (आठ) आपला एक भाग म्हणून किंवा सल्ला देण्याच्या प्रयोजनासाठी म्हणून घटीत केलेल्या दोन किंवा अधिक व्यक्तींच्या मिळून बनलेल्या मंडळाचे, परिषदांचे, समित्यांचे आणि अन्य निकायांचे विवरण; आणि त्या मंडळांच्या, परिषदांच्या, समित्यांच्या आणि अन्य निकायांच्या बैठकी लोकांसाठी खुल्या आहेत किंवा कसे किंवा अशा बैठकीची कार्यवृत्ते जनतेला पाहावयास मिळण्याजोगी आहेत किंवा कसे याबाबतचे विवरण ही बाब जिल्हा न्यायालयास लागू होत नाही. परंतु जिल्हयाचे ठिकाणी जिल्हा विधी सेवा प्राधिकरणाचे कार्यालय आहे. सदरहू प्राधिकरणात मोफत कायदेविषयक सल्ला व मार्गदर्शन दिले जाते. तसेच दुर्बल घटकातील व्यक्तींना कायदेविषयक प्रकरणात अधिवक्त्यांच्या सेवा उपलब्ध करून दिल्या जातात.
- (नऊ) आपल्या अधिका-यांची आणि कर्मचा-यांची निर्देशिका
- (०१) म.प्रमुख जिल्हा व सत्र न्यायाधीश, जळगाव ०२५७-२२२१२७३
- (०२) म.जिल्हा न्यायाधीश-१/२/३/४/५ व अति.सत्र न्यायाधीश, जळगाव ०२५७-२२३६३४१

(०३)	म.दिवाणी न्यायाधीश व.स्तर, जळगाव व त्या अंतर्गतची न्यायालये	०२५७-२२२६९५५
(०४)	म.सचिव, जिल्हा विधी सेवा प्राधिकरण, जळगाव	०२५७-२२२९४७४ ०२५७-२२४९९७६
(०५)	म.मुख्य न्यायदंडाधिकारी, जळगाव व त्या अंतर्गतची न्यायालये	०२५७-२२२९८१०
(०५)	म.३रे सह दिवाणी न्यायाधीश क.स्तर व न्यायदंडाधिकारी प्रथम वर्ग, जळगाव (फौजदारी कोर्ट १ले)	०२५७-२२४९८४७
(०६)	म.४थे सह दिवाणी न्यायाधीश क.स्तर व न्यायदंडाधिकारी प्रथम वर्ग, जळगाव (फौजदारी कोर्ट २रे)	०२५७-२२९४४९९
(०७)	म.जिल्हा न्यायाधीश-१ व अति.सत्र न्यायाधीश, अमळनेर	०२५८७-२२८९६३
(०८)	म.दिवाणी न्यायाधीश व.स्तर, अमळनेर	०२५८७-२२२६९०
(०९)	म.दिवाणी न्यायाधीश क.स्तर व न्यायदंडाधिकारी प्र.वर्ग, अमळनेर	०२५८७-२२६८४६
(१०)	म.दिवाणी न्यायाधीश क.स्तर व न्यायदंडाधिकारी प्र.वर्ग, पारोळा	०२५९७-२२२७३६
(११)	म.दिवाणी न्यायाधीश क.स्तर व न्यायदंडाधिकारी प्र.वर्ग, एरंडोल	०२५८८-२४४६३९
(१२)	म.दिवाणी न्यायाधीश क.स्तर व न्यायदंडाधिकारी प्र.वर्ग, चोपडा	०२५८६-२२०२९२
(१३)	म.सह दि.न्यायाधीश क.स्तर व न्यायदंडाधिकारी प्र.वर्ग, भुसावळ	०२५८२-२२३९७९
(१४)	म.न्यायदंडाधिकारी प्रथम वर्ग (रेल्वे), भुसावळ	०२५८२-२२६९९०
(१५)	म.दिवाणी न्यायाधीश क.स्तर व न्यायदंडाधिकारी प्र.वर्ग, रावेर	०२५८४-२५०४३९
(१६)	म.दिवाणी न्यायाधीश क.स्तर व न्यायदंडाधिकारी प्र.वर्ग, यावल	०२५८५-२६९३६९
(१७)	म.दिवाणी न्यायाधीश क.स्तर व न्यायदंडाधिकारी प्र.वर्ग, मुक्ताईनगर	०२५८३-२२२५४६
(१८)	म.दिवाणी न्यायाधीश क.स्तर व न्यायदंडाधिकारी प्र.वर्ग, चाळीसगाव	०२५८९-२२३०४४
(१९)	म.दिवाणी न्यायाधीश क.स्तर व न्यायदंडाधिकारी प्र.वर्ग, पाचोरा	०२५९६-२४४३९०
(२०)	म.दिवाणी न्यायाधीश क.स्तर व न्यायदंडाधिकारी प्र.वर्ग, जामनेर	०२५८०-२३००८०
(२१)	म.दिवाणी न्यायाधीश क.स्तर व न्यायदंडाधिकारी प्र.वर्ग, भडगाव	०२५९६-२९३००४
(२२)	म.दिवाणी न्यायाधीश क.स्तर व न्यायदंडाधिकारी प्र.वर्ग, धरणगाव	०२५८८-२५२५५०
(२३)	म.प्रबंधक, जिल्हा व सत्र न्यायालय, जळगाव	०२५७-२२२९२७३ ०२५७-२२३६३४९
(२४)	म.अधिक्षक, का.व्य.विभाग/तंत्र शाखा, जिल्हा न्यायालय, जळगाव	०२५७-२२३६३४९
(२५)	जिल्हा व सत्र न्यायालय, जळगाव (फॅक्स नं.)	०२५७-२२९४४९७
(२६)	जिल्हा विधी सेवा प्राधिकरण, जळगाव (फॅक्स नं.)	०२५७-२२२९४७४

(दहा) आपल्या प्रत्येक अधिका-याला व कर्मचा-याला मिळणारे मासिक वेतन; तसेच प्राधिकरणाच्या विनियमांमध्ये तरतुद केल्याप्रमाणे नुकसानभरपाई देण्याची पध्दती

पदनाम

वेतन श्रेणी

वर्ग- १

(पद्धनाभन आयोगानुसार)

(०१)	प्रमुख जिल्हा व सत्र न्यायाधीश/ जिल्हा न्यायाधीश व अति.सत्र न्यायाधीश/ तदर्थ जिल्हा न्यायाधीश व अति.सत्र न्यायाधीश, जळगाव	रु.५१५५०-१२३०-५८९३०-१३८०-६३०७०/-
(०२)	दिवाणी न्यायाधीश व.स्तर व अति.मुख्य न्यायदंडाधिकारी/ मुख्य न्यायदंडाधिकारी	रु.३९५३०-९२०-४०४५०-१०८०-४९०९०-१२३०-५४०१०/-
(०३)	दिवाणी न्यायाधीश क.स्तर व न्यायदंडाधिकारी प्रथम वर्ग,	रु.२७७००-७७०-३३०९०-९२०-४०४५०-१०८०-४४७७०/-

जिल्हा व सत्र न्यायालय, जळगावचे आस्थापनेवर कार्यरत न्यायीक अधिका-यांचे वेतनाबाबतचे दि.०१.०७.२०१७ रोजीचे विवरणपत्र (पद्धनाभन वेतन समितीप्रमाणे)

महागाई भत्ता व इतर भत्ते हे बदलते असल्यामुळे विवरणपत्रात दर्शविण्यात आलेले नाही. सध्या महागाई भत्त्याचा दर १३६% आहे.

Sr. No.	Name of Judicial Officer	Designation	Basic Pay as on 1st July, 2017
1	Smt.S.T.Barne	Principal District & Sessions Judge, Jalgaon	76450/-
2	Smt.K.B.Agrawal	District Judge-1 & ASJ, Jalgaon	58930/-
3	Shri P.Y.Ladekar	District Judge-2 & ASJ, Jalgaon	58930/-
4	Smt.C.R.Hankare	District Judge-3 & ASJ, Jalgaon	55240/-
5	Smt.J.P.Darekar	District Judge-4 & ASJ, Jalgaon	52780/-
6	Shri R.J.Katariya	District Judge-5 & ASJ, Jalgaon	25780/-
7	Shri R.P.Pande	District Judge-1 & ASJ, Amalner	55240/-
8	Shri D.E.Kothalikar	District Judge-2 & ASJ, Amalner	54010/-
9	Shri S.P.Dorle	District Judge-1 & ASJ, Bhusawal	55240/-
10	Shri P.R.Sitre	District Judge-2 & ASJ, Bhusawal	52780/-
11	Shri O.K.Bhutada	Civil Judge Senior Division, Jalgaon	52780/-
12	Shri K.S.Kulkarni	Jt.Civil Judge S.D. & Additional C.J.M., Jalgaon	42610/-
13	Smt.A.V.Kasture	2nd Jt.Civil Judge S.D. & Additional C.J.M., Jalgaon	40450/-
14	Smt.C.V.Patil	3rd Jt.Civil Judge S.D. & Additional C.J.M., Jalgaon	42610/-
15	Shri R.S.Bhakare	4th Jt.Civil Judge S.D. & Additional C.J.M., Jalgaon	41530/-
16	Shri R.M.Nerlikar	5th Jt.Civil Judge S.D. & Additional C.J.M., Jalgaon	41530/-
17	Smt.S.R.Gaikwad	6th Jt.Civil Judge S.D. & Additional C.J.M., Jalgaon	40450/-
18	Shri L.S.Padhen	7th Jt.Civil Judge S.D. & Additional C.J.M., Jalgaon	42610/-
19	Shri H.A.Wani	8th Jt.Civil Judge S.D. & Additional C.J.M., Jalgaon	34930/-

20	Shri K.H.Thombare	Secretary, District Legal Services Authority, Jalgaon	40450/-
21	Smt.M.M.Patil	Civil Judge, Senior Division, Amalner	42610/-
22	Shri A.G.Santani	Jt.Civil Judge, Senior Division, Amalner	41530/-
23	Shri R.R.Bhagwat	Civil Judge,SeniorDivision, Bhusawal	44770/-
24	Shri B.D.Pawar	Jt.Civil Judge, Sernior Division, Bhusawal	41530/-
25	Shri S.S.Ghorpade	Chief Judicial Magistrate, Jalgaon	45850/-
26	Smt.P.A.Patil	Jt.Civil Judge J.D. & JMFC, Jalgaon	36770/-
27	Smt.N.K.Patil	2nd Jt.Civil Judge J.D. & JMFC, Jalgaon	35850/-
28	Shri G.G.Kamble	3rd Jt.Civil Judge J.D. & JMFC, Jalgaon	34930/-
29	Smt.N.Y.Nemade	4th Jt.Civil Judge J.D. & JMFC, Jalgaon	35850/-
30	Shri B.D.Gore	5th Jt.Civil Judge J.D. & JMFC, Jalgaon	30780/-
31	Smt.R.D.Sidanale	6th Jt.Civil Judge J.D. & JMFC, Jalgaon	35850/-
32	Smt.M.M.Choudhary	7th Jt.Civil Judge J.D. & JMFC, Jalgaon	28470/-
33	Shri V.H.Khedkar	8th Jt.Civil Judge J.D. & JMFC, Jalgaon	28470/-
34	Shri D.B.Sathe	9th Jt.Civil Judge J.D. & JMFC, Jalgaon	27700/-
35	Shri P.B.Warade	Jt.Civil Judge J.D. & JMFC, Bhusawal	31550/-
36	Shri M.M.Bavare	2 nd Jt.Civil Judge J.D. & JMFC, Bhusawal	31550/-
37	Shri P.A.Patil	3 rd Jt.Civil Judge J.D. & JMFC, Bhusawal	31550/-
38	Shri S.L.Vaidya	4 th Jt.Civil Judge J.D. & JMFC, Bhusawal	28470/-
39	Smt.S.Y.Sul	5 th Jt.Civil Judge J.D. & JMFC, Bhusawal	27700/-
40	Smt.P.V.Chidre	6 th Jt.Civil Judge J.D. & JMFC, Bhusawal	27700/-
41	Shri R.R.Thorat	Judicial Magistrate F.C.(Railways), Bhusawal	31550/-
42	Shri S.A.Sardar	Civil Judge J.D. & JMFC, Muktainagar	34930/-
43	Shri R.S.Mankar	Jt.Civil Judge J.D. & JMFC, Muktainagar	27700/-
44	Shri D.G.Malviya	Civil Judge J.D. & JMFC, Raver	37690/-
45	Shri A.P.Khanorkar	Jt.Civil Judge J.D. & JMFC, Raver	35850/-
46	Shri R.L.Rathod	2 nd Jt.Civil Judge J.D. & JMFC, Raver	27700/-
47	Shri D.G.Jagtap	Civil Judge J.D. & JMFC, Yawal	34010/-
48	Smt.V.P.Dhurve	Jt.Civil Judge J.D. & JMFC, Yawal	30780/-
49	Shri G.D.Landbale	Civil Judge J.D. & JMFC, Chopda	30780/-
50	Shri P.B.Palaspagar	Jt.Civil Judge J.D. & JMFC, Chopda	30780/-
51	Shri H.B.Pardeshi	2 nd Jt.Civil Judge J.D. & JMFC, Chopda	28470/-
52	Shri A.R.Bhadke	Civil Judge J.D. & JMFC, Parola	32320/-
53	Shri D.N.Janakwar	Jt.Civil Judge J.D. & JMFC, Parola	36770/-
54	Shri N.M.Bandgar	Civil Judge J.D. & JMFC, Erandol	32320/-
55	Shri G.S.Badgujar	Jt.Civil Judge J.D. & JMFC, Erandol	27700/-

56	Shri S.N.Bhavsar	Civil Judge J.D. & JMFC, Dharangaon	34930/-
57	Shri P.S.Jondhale	Civil Judge J.D. & JMFC, Bhadgaon	34930/-
58	Shri B.S.Jagdale	Jt.Civil Judge J.D. & JMFC, Bhadgaon	28470/-
59	Shri S.C.Havelikar	Civil Judge J.D. & JMFC, Jamner	34010/-
60	Shri A.H.Syed	Jt.Civil Judge J.D. & JMFC, Jamner	30010/-
61	Shri A.A.Kulkarni	2 nd Jt.Civil Judge J.D. & JMFC, Jamner	30010/-
62	Shri Mohd.Taher B.I.	Civil Judge J.D. & JMFC, Pachora	34930/-
63	Shri S.M.Qadri	Jt.Civil Judge J.D. & JMFC, Pachora	31550/-
64	Shri M.H.Haque	2 nd Jt.Civil Judge J.D. & JMFC, Pachora	27700/-
65	Smt.A.P.Giradkar	Civil Judge J.D. & JMFC, Chalisgaon	34930/-
66	Shri S.S.Tat	Jt.Civil Judge J.D. & JMFC, Chalisgaon	31550/-
67	Shri P.B.Bharpure	2 nd Jt.Civil Judge J.D. & JMFC, Chalisgaon	28470/-
68	Shri.A.M.Kulkarni	Jt.Civil Judge J.D. & JMFC, Amalner	34930/-
69	Shri W.A.Syed	2 nd Jt.Civil Judge J.D. & JMFC, Amalner	31550/-
70	Shri Y.J.Valvi	3 rd Jt.Civil Judge J.D. & JMFC, Amalner	27700/-

वर्ग-२

(६व्या वेतन आयोगानुसार)

(०१) प्रबंधक	(पीबी-२) रु.९३००-३४८००/- ग्रेड वेतन ५४००/-
(०२) स्वीय सहाय्यक	(पीबी-२) रु.९३००-३४८००/- ग्रेड वेतन ४८००/-

वर्ग-३

(०३) अधीक्षक/शिरस्तेदार	(पीबी-२) रु.९३००-३४८००/- ग्रेड वेतन ४६००/-
(०४) सहाय्यक अधीक्षक	(पीबी-२) रु.९३००-३४८००/- ग्रेड वेतन ४४००/-
(०५) लघुलेखक (उच्च श्रेणी)	(पीबी-२) रु.९३००-३४८००/- ग्रेड वेतन ४४००/-
(०६) लघुलेखक (निम्न श्रेणी)	(पीबी-२) रु.९३००-३४८००/- ग्रेड वेतन ४३००/-
(०७) लिपीक-नि-लघुलेखक / वरिष्ठ लिपीक	(पीबी-१) रु.५२००-२०२००/- ग्रेड वेतन २४००/-
(०८) कनिष्ठ लिपीक / वाहनचालक	(पीबी-१) रु.५२००-२०२००/- ग्रेड वेतन १९००/-
(०९) मुख्य बेलीफ	(पीबी-१) रु.५२००-२०२००/- ग्रेड वेतन २४००/-
(१०) बेलीफ	(पीबी-१) रु.५२००-२०२००/- ग्रेड वेतन १९००/-

वर्ग-४

(११) पुस्तक बांधणीकार	(पीबी-१) रु.५२००-२०२००/- ग्रेड वेतन १८००/-
(१२) हवालदार	(पीबी-आयएस) रु.४४४०-७४४०/- ग्रेड वेतन १६५०/-
(१३) नाईक/झेरॉक्स चालक	(पीबी-आयएस) रु.४४४०-७४४०/- ग्रेड वेतन १६००/-
(१४) शिपाई/पहारेकरी/सफाईगार	(पीबी-आयएस) रु.४४४०-७४४०/- ग्रेड वेतन १३००/-

** जिल्हा व सत्र न्यायालय, जळगावचे आस्थापनेवर कार्यरत वर्ग-२, ३ व ४ कर्मचा-यांचे वेतनाबाबतचे दि.०१.०७.२०१७ रोजीचे विवरणपत्र या माहितीच्या तळाशी दिलेले आहे. महागाई भत्ता व इतर भत्ते हे बदलते असल्यामुळे विवरणपत्रात दर्शविण्यात आलेले नाही. सध्या महागाई भत्त्याचा दर १३६ टक्के आहे.

- (अकरा) सर्व योजनांचा तपशील, प्रस्तावित खर्च दर्शविणारा, आपल्या प्रत्येक अभिकरणाला नेमुन दिलेला अर्थसंकल्प आणि संवितरित केलेल्या रकमांचा अहवाल
अधिकारी/कर्मचारी यांच्या वेतनावरील तसेच इतर कार्यालयीन खर्च, मजुरी, भाडे, कर इत्यादी खर्चाचा वार्षिक अर्थसंकल्प तयार करण्यात येवुन तो ना.शासनाकडेस मजुरीसाठी पाठविण्यात येतो. अनुदान मंजूर झाल्यानंतर प्रत्येक न्यायालयाचे मागणीप्रमाणे अनुदान वितरीत करण्यात येते.
- (बारा) अर्थ सहाय्य कार्यक्रमाच्या अंमलबजावणीची रित तसेच वाटप केलेल्या रकमा आणि कार्यक्रमांच्या लाभाधिका-यांचा तपशील
ठराविक नियमांखाली दंड रुपाने शासनाकडे जमा झालेल्या रकमांपैकी ५०% रकमां ह्या शासन हे स्थानिक संस्था व पंचायत राज संस्था यांना नुकसान भरपाई व अभिहस्तांकीत रकम म्हणुन वाटप करीत असते व त्याकरीता शासन सहाय्यक अनुदान मंजूर करीत असते. सदरची सहाय्यक अनुदानाची रकम ही स्थानिक संस्था व पंचायत राज संस्थांना त्याप्रमाणे वाटप करण्यात येत असते.
तसेच जिल्हा व तालुका स्तरावरील वकील संघांच्या ग्रंथालयांकरीता ना.शासनाकडुन सहाय्यक अनुदान मंजूर करण्यात येत असते व सदरच्या अनुदानाची रकम सदर ग्रंथालयांना वाटप करण्यात येत असते.
- (तेरा) ज्या व्यक्तींना सवलती, परवाने किंवा प्राधिकार पत्रे दिलेली आहेत अशा व्यक्तींचा तपशील
स्थानिक व तालुका स्तरावरील न्यायालयांमध्ये वकीलांचे कारकुन म्हणुन काम करणेचे परवाने हे जिल्हा न्यायालयाकडुन दिले जात असतात. सदरचे परवाने देतांना वकीलांचे ना-हरकत तसेच संबंधित न्यायालयीन अधिकारी यांचा अभिप्राय मागविण्यात येवुन त्या अनुषंगाने सदरचे परवाने देण्यात येतात. अशाच पध्दतीने पिटीशन रायटर म्हणुन परवाने देण्यात येतात. सदरहू व्यक्ति टंकलेखनाचे तसेच दस्तऐवज लिहिणेचे काम करतात. ते दिवाणी व फौजदारी नियमावलीमधील नियमाप्रमाणे फी आकारु व घेवु शकतात.
- (चौदा) इलेक्ट्रॉनिक स्वरुपात त्यास उपलब्ध असलेल्या किंवा त्याच्याकडे असलेल्या माहितीच्या संबंधातील तपशील
सन २००५ पासून जळगाव जिल्हयातील सर्व न्यायालयाचे संगणकीकरण झाले आहे. सर्व न्यायालयीन प्रकरणांची माहिती "सी.आय.एस." संगणक प्रणालीमध्ये भरण्यात आली आहे. नवीन दाखल होणा-या प्रकरणांची माहिती सुध्दा सदर प्रणालीमध्ये वेळोवेळी भरली जात आहे. अशाप्रकारे न्यायालयीन कामकाज हे "सी.आय.एस." या संगणक प्रणालीद्वारे चालत आहे. संगणकीकृत करण्यात आलेली माहिती ही पक्षकार तसेच वकीलांना "संगणक सुविधा केंद्रामार्फत" उपलब्ध होत असते. तसेच सदरहू माहिती ही <http://court.mah.nic.in> व <http://ecourts.gov.in/services> या संकेतस्थळावर उपलब्ध असते.
- (पंधरा) माहिती मिळविण्यासाठी नागरिकांना उपलब्ध असणा-या सुविधांचा तपशील, तसेच सार्वजनिक वापरासाठी चालविण्यात येत असलेल्या ग्रंथालयाच्या किंवा वाचनालयाच्या कामकाजाच्या वेळांचा तपशील
न्यायीक प्रकरणांची माहिती ही "संगणक सुविधा केंद्रा" द्वारे पक्षकारांना उपलब्ध आहे. ग्रंथालय सुविधा ही फक्त न्यायीक अधिका-यांपुर्तीच मर्यादित असल्याने पक्षकारांना अगर नागरिकांना सदर सुविधा उपलब्ध करता येवु शकत नाही. न्यायालयांमध्ये वाचनालयाची कुठलीही तरतुद नाही.

(सोळा)

जन माहिती अधिका-यांची नावे, पदनामे आणि इतर तपशील

जनमाहिती अधिकारी - --
पदनाम - प्रबंधक, जिल्हा व सत्र न्यायालय, जळगाव
कार्यक्षेत्र - जळगाव जिल्हयातील न्यायीक आस्थापना
पत्ता - जिल्हा व सत्र न्यायालय, जळगाव
फोन - ०२५७-२२२१२७३

अपिलीय अधिकारी - श्रीमती के.बी.अग्रवाल (दि.०९.०६.२०१४ पासून)
पदनाम - जिल्हा न्यायाधीश-१ व अतिरिक्त सत्र न्यायाधीश, जळगाव
कार्यक्षेत्र - जळगाव जिल्हयातील न्यायीक आस्थापना
पत्ता - जिल्हा व सत्र न्यायालय, जळगाव
फोन - ०२५७-२२३६३४१

सहा.जन माहिती अधिकारी

जिल्हा न्यायालय-१, अमळनेर व भुसावळ तसेच दिवाणी न्यायालय व.स्तर, जळगाव, अमळनेर व भुसावळ येथील कार्यरत अधीक्षक यांच्या "सहाय्यक जन माहिती अधिकारी" म्हणुन नेमणुका करण्यात आली आहे.

मुख्य न्यायदंडाधिकारी जळगाव यांचे न्यायालय तसेच फौजदारी न्यायालय १ले, जळगाव व फौजदारी न्यायालय २रे, जळगाव, तसेच लोहमार्ग न्यायालय, भुसावळ व सह दिवाणी न्यायालय क.स्तर, अमळनेर व भुसावळ येथील कार्यरत सहाय्यक अधीक्षक यांच्या "सहाय्यक जन माहिती अधिकारी" म्हणुन नेमणूका करण्यात आल्या आहेत.

जळगाव जिल्हयातील तालुक्यातील दिवाणी न्यायालय क.स्तर, रावेर /यावल /मुक्ताईनगर /जामनेर /एरंडोल /पारोळा /चोपडा /भडगाव /पाचोरा /चाळीसगाव /धरणगाव येथील कार्यरत सहाय्यक अधीक्षक यांच्या "सहाय्यक जन माहिती अधिकारी" म्हणुन नेमणूका करण्यात आल्या आहेत.

महाराष्ट्र राज्य विधी सेवा प्राधिकरण यांचेकडील पत्रानुसार जिल्हा विधी सेवा प्राधिकरण, जळगाव या कार्यालयात जन माहिती अधिकारी म्हणून सदस्य सचिव, जि.वि.से.प्रा. यांची नेमणूक करण्यात आली आहे. सदरहू कार्यालयातील अधीक्षक यांची "सहाय्यक जन माहिती अधिकारी" म्हणून नेमणूक करण्यात आली आहे.

तालुकास्तरावरील तालुका विधी सेवा समितीचे काम पाहणारे संबंधित व.लिपीक यांच्या "सहाय्यक जन माहिती अधिकारी" म्हणून नेमणूका करण्यात आल्या आहेत. तसेच तालुका विधी सेवा समितीचे अध्यक्ष यांची "जन माहिती अधिकारी" म्हणून नेमणूक करण्यात आली आहे. अपिलीय प्राधिकारी म्हणून अध्यक्ष, जिल्हा विधी सेवा प्राधिकरण, जळगाव यांची नेमणूक करण्यात आली आहे.

ना.शासनाचे विधी व न्याय विभाग पत्र क्र.संकिर्ण-२०१५/५५२/प्र.क्र.४४/का.२१ दि.९/६/१५ चे अनुषंगाने खालीलप्रमाणे माहितीचा अधिकार अधिनियम २००५ अंतर्गत नागरिकांचे अर्ज Online पध्दतीने स्वीकारण्याबाबत खालीलप्रमाणे तालुका स्तरावरील कार्यरत जिल्हा न्यायाधीश-१ व अति.सत्र न्यायाधीश तसेच दिवाणी न्यायाधीश व.स्तर व दिवाणी न्यायाधीश क.स्तर यांची 'समन्वय अधिकारी' (Nodal Officer) म्हणून नियुक्ती करण्यात आली आहे.

०१. म.जिल्हा न्यायाधीश-१ व अति.सत्र न्यायाधीश, अमळनेर/भुसावळ

०२. म.जिल्हा न्यायाधीश-२ व अति.सत्र न्यायाधीश, जळगाव

०३. म.दिवाणी न्यायाधीश व.स्तर, अमळनेर/भुसावळ

०४. म.दिवाणी न्यायाधीश क.स्तर व न्यायदंडाधिकारी प्रथम वर्ग, चाळीसगाव/पाचोरा/भडगाव/एरंडोल/पारोळा/धरणगाव/चोपडा/यावल/जामनेर/मुक्ताईनगर/रावेर.

०५. म.सह दिवाणी न्यायाधीश क.स्तर व न्यायदंडाधिकारी प्रथम वर्ग, अमळनेर/भुसावळ

०६. म.न्यायदंडाधिकारी प्रथम वर्ग, लोहमार्ग न्यायालय, भुसावळ

तसेच उपरोक्त संदर्भाचे अनुषंगाने जिल्हा न्यायालय, जळगाव येथील व उपरोक्त न्यायालयात संगणक कक्षात कार्यरत असलेल्या क.लिपीकास 'व्यवस्थापन प्रशासक' (System Administrator) म्हणून नियुक्ती करण्यात आले.

(सतरा)

विहित करण्यात येईल अशी इतर माहिती

न्यायालयीन इमारतींचे दुरुस्ती व देखभालीची तसेच शासकीय निवासस्थानांच्या दुरुस्ती व देखभालीची जबाबदारी सार्वजनिक बांधकाम विभागाकडे आहे.

गट "क" कर्मचा-यांची "जळगाव जिल्हा न्यायालयीन कर्मचारी गट-क संघटना" असून बेलीफ कर्मचा-यांची "जळगाव जिल्हा बेलीफ संघ" अशी संघटना आहे. गट "ड" कर्मचा-यांची "जळगाव जिल्हा न्यायालयीन चतुर्थश्रेणी कर्मचारी संघटना" आहे.

न्यायालयीन कर्मचा-यांची जळगाव जिल्हा न्यायालयीन कर्मचारी सहकारी पतसंस्था असून सदर पतसंस्थेमार्फत कर्मचा-यांची आर्थिक गरज भागविली जाते.

न्यायालयात स्वतंत्र उपहारगृह असून सदरचे उपहारगृह हे जळगाव जिल्हा न्यायालयीन कर्मचारी गट "क" संघटना ही खाजगी व्यक्तीची कराराद्वारे नेमणुक करून चालवित असते.

तसेच चाळीसगांव न्यायालयात स्वतंत्र उपहारगृह असून सदरचे उपहारगृह हे चाळीसगांव वकिल संघ यांचे मार्फत चालविले जाते.

नोडल ऑफिसर म्हणून म.सह दिवाणी न्यायाधीश व.स्तर, जळगाव यांची नेमणुक आहे.

सदरहू माहिती दरवर्षी ऑगस्ट मध्ये update केली जाते.

दि.१५/११/२०१७

सही/-xxx
माहिती अधिकारी तथा प्रबंधक
जिल्हा व सत्र न्यायालय, जळगाव

सही/-xxx
अपिलीय अधिकारी तथा
जिल्हा न्यायाधीश-१
व अतिरिक्त सत्र न्यायाधीश, जळगाव

DISTRICT & SESSIONS COURT, JALGAON

INFORMATION UNDER RIGHT TO INFORMATION ACT, 2005 OF RULE 4(1)(KH)

(I) The Particulars of its Organization, functions and duties.

(A) Particulars :-

01. Name of Organization : District & Sessions Court, Jalgaon
Tal. & Dist.Jalgaon
02. Address : Near Shivaji Statue, Jalgaon.
03. Head of the Organization : The Principal District & Sessions Judge, Jalgaon.
04. Name of the Govt. Deptt. : Law & Judiciary Deptt., Mantralaya, Mumbai 32.
05. Working Jurisdiction : Jalgaon District.
At present in Jalgaon District there are 70
Judicial Officers are working.
06. To which office working : Hon'ble Registrar General,
report submitted High Court, Appellate Side, Mumbai 32.

(B) Functions of the Organization :

The organization have it's two main functions.

- (i) Judicial Function and
- (ii) Administrative Function.

(C) Duties of the Organization :

- (i) To exercise the control over all it's subordinate Courts functioning in it's territorial jurisdiction.
- (ii) To distribute the various grants amongst it's subordinate authorities received from the Government, time to time.
- (iii) To deal with the all correspondence relates to Hon'ble High Court and the Department of Law & Judiciary, Government of Maharashtra.
- (iv) To administer justice as per the various legislation/ statutes.
- (v) To recruit Class-III and Class-IV Govt. Servants with the help of Advisory Committee.
- (vi) To promote the officials to the higher responsible post.
- (vii) To handle the administration in view of the procedural laws, Maharashtra Civil Services Rules, the Government Resolutions and the Notifications issued by the High Court.
- (viii) In exercising the duties of administrative nature, the organization deals with the Transfers of it's employees, departmental inquiries of the employees etc. Also to deal with compliant application received by Hon'ble High Court & in District Court.
- (ix) The Principal District & Sessions Judge is the Chairman of District Legal

Services Authority, Jalgaon under which the Lok-Adalats, Seminar on various legal subjects are being held under his Supervision. Further to provide legal services of Advocates to the litigants.

- (x) The Principal District & Sessions Judge is the Chairman of Motor Accident Claim Tribunal, Jalgaon & deal with the matters under Motor Accident Claims Petitions.

(II) The powers and duties of its officers and employees.

- 01 The Principal District & Sessions Judge/District Judge & Additional Sessions Judge/ Ad-hoc District Judge & Addl. Sessions Judge-
01. The above Judicial Officers have been empowered to impose any punishment. The death sentence require approval of the High Court.
02. To try the Civil Appeals of the subject matter below Rs.1,00,00,000/- and also to try Civil Revisions Applications.
03. To try the Session Cases as per the provisions of Cr.P.C. & Evidence Act, etc.
04. To try the cases under Arbitration and Conciliation Act, Guardian and Wards Act, Prevention of Corruption Act, 1988, N.D.P.S. Act, Motor Accident Rules, etc.
05. To try the cases under Human Rights Act.
06. To try Criminal Appeals and revisions applications against the orders of the Chief Judicial Magistrate and also Judicial Magistrates First Class.
02. The Civil Judge Senior Division
- To try Civil Suits the subject matter of which is above Rs.500000/-, To try cases under Land Acquisition Act, Workman Compensation Act, Hindu Marriage Act, Hindu Succession Act, etc.
- To do any other work assigned by the Principal District & Sessions Judge.
03. Chief Judicial Magistrate
- To deal with all types of Criminal matters as per Cr.P.C. To do any other work assigned by the Principal District & Sessions Judge. The Chief Judicial Magistrate have the powers to impose sentence upto 7 years & fine. He is the Head of all Judicial Magistrate First Class.
04. Civil Judge Junior Division and Judicial Magistrate First Class
01. To try the Civil Suits the value of the subject matter in which is below Rs.500000/-, as per the provisions contained in C.P.C., Civil Manual etc.
02. To deal with the matter under Juvenile (Care and Protection of Children) Act.
03. To hear & disposed off the civil matters made over from the Civil Judge Sr.Division.
04. To deal with all types of Criminal matters as per Cr.P.C. & other provisions.
05. The Civil Judge J.D. & J.M.F.C. have the powers to give imprisonment upto 3 years & fine.
06. To do any other work assigned by the Principal District & Sessions Judge.
05. Juvenile Justice Board is constituted for Jalgaon Judicial District at Head-Quarter

Jalgaon for trial of cases of the Juvenile offenders u/s.4 of Juvenile (Care and Protection of Children) Act , 2000 Smt.S.S.Pakhale, Jt Civil Judge (J.D.) and J.M.F.C., Jalgaon is appointed as Principal Magistrate to preside over the Bench of Juvenile Justice Board. The cases of the Juvenile offenders are being tried in each weeks on Thursday to Saturday, except 2nd & 4th Saturday. The said court is held at Remand Home, Jalgaon.

06. The Secretary, District Legal Services Authority, Jalgaon
To do the work of DLSA, Jalgaon as a Secretary. To arrange the Lok-Adalat & workshops, literacy camp etc. for giving legal advice & guidance of the laws to the poor people. To be the in-charge of Alternative Dispute Resolution Center, Jalgaon.

Powers & duties of Employees :

The various categories of the employees of organization are as under;

- Class II (01) Registrar
(02) Personal Assistant
- Class III (01) Higher Grade Stenographer
(02) Lower Grade Stenographer
(03) Clerk-Cum-Stenographer
(04) Superintendent
(05) Assistant Superintendent
(06) Senior Clerk
(07) Junior Clerk
(08) Head Bailiff
(09) Bailiff
(10) Driver
- Class IV (01) Xerox Operator
(02) Book Binder
(03) Havaldar/Naik
(04) Peon/Watchman/Waterman
(05) Sweeper

Duties of the Employees

- Registrar 01. To supervise & control over the employees of Class III & IV.
02. To get done work from the employees as per administrative order of the Court.
03. To assist the Judicial Officer in their Judicial work & complied the same from the concerned court/police station.

04. To deal all types of matters under Right to Information Act.

05. To assist the Principal District & Sessions Judge in administrative matters as per para 596 of Civil Manual.

06. To get implementation of the orders regarding disposal of valuable & general muddemal property from the muddemal clerk.

Personal Assistant 01. To attained Principal District Judge & District Judge-1 & do all types of work given by them.

02. To take down evidence in Sessions Court.

03. To take dictation in cases of the Judge of Sessions Court and transcribe the same.

Stenographer (Higher Grade) 01. To do all types of work assigned by the Judicial Officers/Superior Officers.

02. To take down & type Judgments and Orders and to record evidence in English or Marathi, dictated by the Presiding Officer.

03. To record Charge, Plea & Statements of accused under section 313 of Cr.P.C. etc.

04. to prepare copies of Judgments in Sessions Cases for being sent to D.M., Lower Court etc. and also to prepare copies of Judgments of Civil Appeals, Criminal Appeals, Revision/Misc.Applications for being sent to the Lower Courts.

Stenographer (Lower Grade) 01. To do all types of work assigned by the Judicial Officers/Superior Officers.

02. To take down & type Judgments and Orders and to record evidence in English or Marathi, dictated by in the court of Sr.Divn./Jr.Divn. & CJM.

03. The dictation work also includes Civil Sides Issues, Interlocutory/Other Orders & Criminal Sides Charge, Plea, Statement of 313, Remand/Bail orders also Administrative Correspondence, opinion matters, office orders, table inspection notes, various periodical Admn.reports to be submitted by a Judge.

Clerk-Cum-Stenographer 01. To take dictation & type out the same whenever given by the Dist.Govt.Pleader & P.P. and/or his assistants.

02. To do any other work directed by the Judicial/Superior officers.

Supdt. 01. To supervise & control over the employees in Establishment/Judicial/ Inspection/Statistical branch. Also examine/register all proceedings/Appeals/ Revisions instituted in the Sessions Court & obtain first orders of the P.O.

02. To examine the list of documents submitted in the proceedings & to give oath to the litigants.

03. To authenticate translations and sign certified copies of documents.

04. To examine the valuable/general muddemal property in the Sessions court & implement the orders in that regard.

05. To control over the daily cash transactions of finance department.

06. To sign notices, intimations etc. of the Judicial Branch.

07. To do the correspondence of the major and minor work of court building/residential quarter of officers.

08. To do any other work directed by the Judicial/Superior officers.

Assistant Superintendent 01. To supervise & control over the employees of Class III & IV of the subordinate courts in the District. To register/examine all Civil/Criminal matters instituted & obtain first orders of the Presiding Officers.

02. To be the in-charge of Record & authenticate translations and sign certified copies of documents.

03. To attend the correspondence as per inspection/requirement of the office.

04. To do the daily cash transactions & write all cash books.

05. To authenticate & sign the certified copies of the documents.

06. To do any other work directed by the Judicial/Superior officers.

Senior Clerk 01. To take down evidence in the court. To prepare & submit the monthly/quarterly/half yearly/yearly returns to the district court. To prepare Balance-Sheet & to take note of decided cases in "K" patrak.

02. To receive muddemal property in the court & register the same. Also to take necessary steps to dispose of the muddemal property in decided cases as per the orders.

03. To prepare pay/T.A./contingent bills of the Judicial officer/employees & to deal with the correspondence related to bills. To deal with the application/correspondence in respect of advances/loans.

04. To maintain the service books of the staff.

05. To deal with the work of compliance of Supreme Court /High Court/District Court writs/orders etc.

06. To maintain all the registers, catalogue concerning the library books & preserve the books in good conditions.

07. To prepare the muster of the Civil/Criminal matters disposed of in the court & submit the same to the record room.

08. To do any other work directed by the Judicial/Superior officers.

Junior Clerk 01. To be in charge of the Civil & Criminal Proceedings & to prepare daily board.

02. To take note of the instituted proceedings, draw the decrees. To prepare notice/warrants etc. as per orders & send the same to the concerned for implementation. To prepare the muster of the Civil/Criminal matters disposed of in the court & submit the same to the record room. To Refund the stamp duty amount in Compromise/Withdrawal proceedings as per the orders of the courts. To return the original documents in the proceedings as per rule.

03. To take note of the orders of appellate court in concerned registers & report the compliance of implementation.

04. To maintain the Inward/Outward register & enter the correspondence therein. To maintain the service stamps register.

05. To prepare & deliver certified copies. Prepare paper books received from appellate courts. To made entries of copying in all relevant registers.

- 06. To assist the Supdt./Asstt.Supt./Sr.Clerk.
- 07. To do any other work directed by the Judicial/Superior officers.
- Head Bailiff 01. To give the processes to the bailiff & control over their work.
- 02. To do treasury/bank work.
- Bailiff 01. To implement processes on the concerned as per orders.
- 02. To do treasury/bank work.

Court Manager (On Contract Basis) :

The Courts Manager shall assist the Principal District Judge in the administrative functioning of the Courts to enhance the efficiency of the Court Management.

Shri Jagdish S.Mali is appointed as Court Manager at District Court, Jalgaon as per High Court, Bombay Office Order No.R-P 1602/2013 dt.05/09/2013. He is resumed his duty from dt.21/09/2013.

His monthly emoluments is Rs.52900/- [Rs.40000/- (Fixed Pay) + Rs.7000/- (HRA) + Rs.1400/- (Conveyance Allowance) + Rs.2500/- (Peon Allowance) + Rs.2000/- (Medical Allowance)] with a increment of 6% on Fixed Pay per year.

Duties of Court Manager :

1. Assist the Principal District Judge in the administrative functioning.
2. Assist the Principal District Judge in exercising general control over the Courts and in the inspection of the Subordinate Courts.
3. Based on applicable directives of superior courts, establish the performance standards applicable to the Court.
4. Carry out an evaluation of the compliance of the Court with such standards; identify deficiencies and deviations; identify steps required to achieve compliance; maintain such an evaluation on a current basis through annual updates.
5. In consultation with the stakeholders of a court prepare courtwise Court Development Plan & monitor the implementation of the said Plan.
6. Ensure that statistics on all aspects of the functioning of the Court are compiled and reported accurately & promptly in accordance with system established by the High Court.
7. Ensure that the processes & procedure of the Court are fully complied with the policies & standards established by the High Court for Court Management & that they safeguard quality, ensure efficiency etc.
8. Ensure that the case management systems are fully complied with the policies & standards established by the High Court & they address the legitimate needs of each litigants in terms of quality, efficiency and timeliness etc.
9. Ensure that the courts meets the standards established by the High Court on access to justice, legal aid & user friendliness.
10. Ensure that court meets quality of adjudication standards established by the High Court.
11. Ensure that Human Resource Management of ministerial staff in the court comply

with the Human Resource Management standards established by High Court.

12. Ensure that the core system of the Court are established and function effectively management; utilities management; infrastructure and facilities management, financial system management.
13. Ensure that IT systems of the Court comply with standards established by the High Court and are fully functional.
14. Feed the proposed National Arrears Grid to be set up to monitor the disposal of cases in all the Courts, as & when it is set up.

(III) The procedure followed in the decision making process including channels of supervision and accountability :

Judicial work is done as per the enforced acts, Civil/Criminal Procedure Code, Civil/Criminal Manual, Maharashtra Civil Services Rules and various Resolutions, Circulars, Notifications, etc. issued by the Hon'ble Govt./Supreme Court/High Court from time to time.

The Principal District & Sessions Judge, Jalgaon supervise the work of the organization and exercises control over it. Likewise, he distribute the grants received from the Government amongst the subordinate authorities for its appropriate expenditure.

The subordinate courts submits various types of returns such as monthly, quarterly, half-yearly, yearly returns and information to the Head of the Organization for onward transmission to the Hon'ble High Court.

The Civil Suits initially/firstly presented before the Civil Judge (Senior Division) and after it's registration the suits are being allotted amongst the other Civil Judges by rotation except special jurisdiction.

The Criminal cases initially filed by the concerned Police Authorities before the Court of Chief Judicial Magistrate and after its registration the cases are made over to the another Judicial Magistrate/s for disposal according to law, except the cases triable under section 409 of I.P.C.

The cases exclusively triable by the Court of Sessions are being committed to the Court of Sessions by the concerned Judicial Magistrate for being tried according to law.

The cases under Motor Accident Rules, The Corruption Act, Mah.State Electricity Rules, The Atrocity Act etc. are instituted in the following Courts.

The Court of District Judge-1 & A.S.J., Jalgaon is the Spl.Court of the cases under Protection of Children from Sexual Offences Act & Women Harrasment cases. (HC circular no.A(Spl.)2013/42/13 dt.27/11/2013) & commercial cases.

In the Court of District Judge-2 & A.S.J., Jalgaon cases of Electricity Act & NDPS Atrocities Act are instituted.

As per the directions of Hon'ble High Court the cases of Anti corruption are made over to one specified court. Thus the cases of Anti Corruption are made over in the Court of District Judge-2 & A.S.J., Jalgaon.

In the Court of District Judge-3 & A.S.J., Jalgaon cases of Atrocities Act are instituted.

As per the directions of Hon'ble High Court, the cases under Mah. Protections of Interest of Depositor Act are made over to the Court of District Judge 1/2, Jalgaon. All other regular/special cases, M.A.C.T. Cases, Election petition are being allotted amongst the other District Judges by rotation.

There is a Gram Nyayalaya established at Bodwad Dist. Jalgaon from 22/01/2012 as per the Gram Nyayalaya Act 2008. The said Gram Nyayalaya is presided over by the 2nd Jt. Civil Judge J.D. & J.M.F.C., Bhusawal. The Gram Nyayalaya works in each week on every Wednesday, at Bodwad.

(IV) The norms set by it for the discharge of its functions :

The Hon'ble High Court & Government have set various norms for judicial & administration work of the officials. As per these norms the work of officials is evaluated. The organization discharges its functions in view of Rules of Maharashtra Civil Services, Maharashtra Budget Manuals, Bombay Financial Rules, Maharashtra Treasury Rules, Manuals, Regulations, and Government Resolutions, Circulars and Notifications. The monthly report submitted to the Hon'ble High Court & Government.

(V) The rules, regulations, instructions, manuals and records held by it or under its control or used by its employees for discharging its functions. The below listed rules, regulations, instructions, manuals, records are held by the organization or are being used for its control or discharging its functions by the employees.

Judicial work is done as per the enforced acts, Civil/Criminal Procedure Code, Civil/Criminal Manual, Maharashtra Civil Services Rules, The Maharashtra Budget Manual, The Bombay Financial Rules, The Maharashtra Treasury Rules and various Resolutions, Circulars, Notifications, etc. issued by the Hon'ble Supreme Court/High Court/Government from time to time.

(VI) A statement of the categories of documents that are held by it or under its control.

The following registers/documents are maintained by this Organization;

- (1) The Kaccha Register for Civil Side
- (2) The separate registers for the registration of Special Civil Suit, Regular Civil Suit, Small Cause Civil Suits, Regular Darkhast, Precepts, etc. are being maintained in the Court/s of Civil Judge (Senior Division) and in the Court/s of Civil Judge (Jr. Division).
- (3) The separate registers for the registration of Regular IPC cases, Summary IPC cases and Miscellaneous Criminal Cases etc. are being maintained in the Court of Chief Judicial Magistrate and in the Court/s of Judicial Magistrate First Class.
- (4) The separate registers for the registration of Regular Civil Appeal, Miscellaneous Civil Appeal and Motor Accident Claims Petitions and its execution are being maintained in Appellate Court/s.

- (5) The separate registers for the registration of Sessions Trial Cases, Special Criminal Cases, Criminal Revisions and Miscellaneous Criminal Applications filed before the Sessions Court/s.
- (6) The Daily Boards, Memorandum Books, Daily Court Fee Registers, Writ Registers and various other Registers are being maintained as per the Civil and Criminal Manual.
- (7) For the purpose of maintaining Accounts of the organization, the registers. i.e. The Book for Receipts for money paid into Court, Register of deposit receipts-"C" Register, the Register of deposit payment-"D" Register, the Register of attached property produced in Civil Proceedings-"F" Register, the Register of Money received on account of subsistence money of Civil Prisoners-"G" Register, the register of payment on account of subsistence money-"H" register, the Cash Book-I, the Ledger Book-J, the Treasury Pass Book-K, the Treasury Cheque Book-L, the register of applications for refund of lapsed deposit, and other various registers are being maintained as per the Civil and Criminal Manuals.
- (8) Service Books of Officer/s and employee/s, GPF Account of Class-IV Govt. Servants, Muster Roll of Class-III and IV Govt.Servants, List of disposed-of records deposited in Judicial Record Room.

The record of the decided cases upto June 2014 of Courts in Jalgaon Judicial District are deposited in Judicial Record Room, Jalgaon and certified copies in decided cases are being prepared and supplied by the Asstt.Suptd.(Record), Jalgaon. Record of the all cases is arranged in District Court Record Room no.1,2, & 3 courtwise, monthwise & yearwise on various racks.

As per directions in the Hon'ble High Court letter No. A(Spl.)0404/388/2014 dt.13/10/2014 the record of decided cases in the jurisdiction of Amalner & Bhusawal are kept in the Record Room of Amalner & Bhusawal. Chopda, Parola, Amalner these taluka courts are under the jurisdiction of District Judge-1, Amalner. Bhusawal, Muktaingar, Raver, Yawal, Gram Nayayalaya are under the jurisdiction of District Judge-1, Bhusawal. From July 2014 the record of decided cases are kept in the concerned Record Room of Amalner & Bhusawal. and certified copies in decided cases are being prepared and supplied by them. Record of the all cases is arranged in District Court Record Room courtwise, monthwise & yearwise on various racks.

(VII) The particulars of any arrangement that exists for consultation with, or representation by, the members of the public in relation to the formulation of its policy or implementation thereof.

The information related to this issue/point, so far as this organization is concerned is "Nil".

(VIII) A statement of the boards, councils, committees and other bodies consisting of two or more persons constituted as its part or for the purpose of its advice and as to whether meetings of those boards, councils, committees and other bodies are open to the public or the minutes of such meetings are accessible for public.

The information related to this issue/point so far as this organization is concerned is "Nil". But the District Legal Services Authority, Jalgaon used to arrange the Lok-Adalats & workshops, literacy camp etc. for giving legal advice & guidance of the laws to the poor people.

(IX) A directory of its officers and employees.

The following is the directory of the Officers of the Organization;

(01)	The Principal District & Sessions Judge, Jalgaon	0257-2221273
(02)	The District Judge-1/2/3/4/5/6/7 & A.S.J.,Jalgaon.	0257-2236341
(03)	The Civil Judge Senior Divn., Jalgaon.	0257-2226955
(04)	The Secretary, Dist.Legal Services Authority, Jalgaon	0257-2221474
		0257-2241176
(05)	The Chief Judicial Magistrate, Jalgaon.	0257-2229810
(06)	The 3rd Jt.Civil Judge (J.D.) & JMFC, (I Court) Jalgaon.	0257-2241847
(07)	The 4th Jt.Civil Judge (J.D.) & JMFC, (II Court) Jalgaon.	0257-2226399
(08)	The District Judge-1 & A.S.J., Amalner.	02587-228163
(09)	The Civil Judge Sr.Divn., Amalner	02587-222610
(10)	The Civil Judge (J.D.) Amalner	02587-226846
(11)	The Civil Judge (J.D.) & JMFC, Parola	02597-222736
(12)	The Civil Judge (J.D.) & JMFC, Erandol	02588-244639
(13)	The Civil Judge (J.D.) & JMFC, Chopda	02586-220292
(14)	The Jt.Civil Judge (J.D.) & JMFC, Bhusawal	02582-223979
(15)	The Judicial Magistrate (Railways) Bhusawal	02582-226990
(16)	The Civil Judge (J.D.) & JMFC, Raver	02584-250439
(17)	The Civil Judge (J.D.) & JMFC, Yawal	02585-261369
(18)	The Civil Judge (J.D.) & JMFC, Muktainagar	02583-222546
(19)	The Civil Judge (J.D.) & JMFC, Chalisgaon	02589-223044
(20)	The Civil Judge (J.D.) & JMFC, Pachora	02596-244390
(21)	The Civil Judge (J.D.) & JMFC, Jamner	02580-230080
(22)	The Civil Judge (J.D.) & JMFC, Bhadgaon	02596-213004
(23)	The Civil Judge (j.D.) & JMFC, Dharangaon	02588-252550
(24)	The Registrar, District Court, Jalgaon.	0257-2221273
		0257-2236341
(25)	The Superintendent, HKW/TW Branch	0257-2236341
(26)	District & Sessions Court, Jalgaon FAX No.	0257-2214417
(27)	District Legal Services Authority, Jalgaon FAX No.	0257-2221474

- (X) **The monthly remuneration received by each of its officers and employees, including the system of compensation as provided in its regulations. The information is as under;**

<u>Cadre/Category</u>	<u>Pay Scale/s.</u>
<u>Class-I</u>	(As per Padmanabhan Commission)
(1) The Principal District & Sessions Judge/ District Judges & A.S.J./Adhoc Additional District Judges & ASJ	Rs.51550-1230-58930-1380-63070
(2) The Civil Judge (Senior Division)/ The Chief Judicial Magistrates.	Rs.39530-920-40450-1080-49090-1230-54010/-
(3) The Civil Judge (Junior Division and Judicial Magistrates First Class.	Rs.27700-770-33090-920-40450-1080-44770/-

जिल्हा व सत्र न्यायालय, जळगावचे आस्थापनेवर कार्यरत न्यायीक अधिका-यांचे वेतनाबाबतचे दि.०१.०७.२०१७ रोजीचे विवरणपत्र (पद्मनाभन वेतन समितीप्रमाणे)

महागाई भत्ता व इतर भत्ते हे बदलते असल्यामुळे विवरणपत्रात दर्शविण्यात आलेले नाही. सध्या महागाई भत्त्याचा दर १३.६% आहे.

Sr. No.	Name of Judicial Officer	Designation	Basic Pay as on 1st July, 2017
1	Smt.S.T.Barne	Principal District & Sessions Judge, Jalgaon	76450/-
2	Smt.K.B.Agrawal	District Judge-1 & ASJ, Jalgaon	58930/-
3	Shri P.Y.Ladekar	District Judge-2 & ASJ, Jalgaon	58930/-
4	Smt.C.R.Hankare	District Judge-3 & ASJ, Jalgaon	55240/-
5	Smt.J.P.Darekar	District Judge-4 & ASJ, Jalgaon	52780/-
6	Shri R.J.Katariya	District Judge-5 & ASJ, Jalgaon	25780/-
7	Shri R.P.Pande	District Judge-1 & ASJ, Amalner	55240/-
8	Shri D.E.Kothalikar	District Judge-2 & ASJ, Amalner	54010/-
9	Shri S.P.Dorle	District Judge-1 & ASJ, Bhusawal	55240/-
10	Shri P.R.Sitre	District Judge-2 & ASJ, Bhusawal	52780/-
11	Shri O.K.Bhutada	Civil Judge Senior Division, Jalgaon	52780/-
12	Shri K.S.Kulkarni	Jt.Civil Judge S.D. & Additional C.J.M., Jalgaon	42610/-
13	Smt.A.V.Kasture	2nd Jt.Civil Judge S.D. & Additional C.J.M., Jalgaon	40450/-
14	Smt.C.V.Patil	3rd Jt.Civil Judge S.D. & Additional C.J.M., Jalgaon	42610/-
15	Shri R.S.Bhakare	4th Jt.Civil Judge S.D. & Additional C.J.M., Jalgaon	41530/-
16	Shri R.M.Nerlikar	5th Jt.Civil Judge S.D. & Additional C.J.M., Jalgaon	41530/-
17	Smt.S.R.Gaikwad	6th Jt.Civil Judge S.D. & Additional C.J.M., Jalgaon	40450/-
18	Shri L.S.Padhen	7th Jt.Civil Judge S.D. & Additional C.J.M., Jalgaon	42610/-
19	Shri H.A.Wani	8th Jt.Civil Judge S.D. & Additional C.J.M., Jalgaon	34930/-
20	Shri K.H.Thombare	Secretary, District Legal Services Authority, Jalgaon	40450/-

21	Smt.M.M.Patil	Civil Judge, Senior Division, Amalner	42610/-
22	Shri A.G.Santani	Jt.Civil Judge, Senior Division, Amalner	41530/-
23	Shri R.R.Bhagwat	Civil Judge,SeniorDivision, Bhusawal	44770/-
24	Shri B.D.Pawar	Jt.Civil Judge, Sernior Division, Bhusawal	41530/-
25	Shri S.S.Ghorpade	Chief Judicial Magistrate, Jalgaon	45850/-
26	Smt.P.A.Patil	Jt.Civil Judge J.D. & JMFC, Jalgaon	36770/-
27	Smt.N.K.Patil	2nd Jt.Civil Judge J.D. & JMFC, Jalgaon	35850/-
28	Shri G.G.Kamble	3rd Jt.Civil Judge J.D. & JMFC, Jalgaon	34930/-
29	Smt.N.Y.Nemade	4th Jt.Civil Judge J.D. & JMFC, Jalgaon	35850/-
30	Shri B.D.Gore	5th Jt.Civil Judge J.D. & JMFC, Jalgaon	30780/-
31	Smt.R.D.Sidanale	6th Jt.Civil Judge J.D. & JMFC, Jalgaon	35850/-
32	Smt.M.M.Choudhary	7th Jt.Civil Judge J.D. & JMFC, Jalgaon	28470/-
33	Shri V.H.Khedkar	8th Jt.Civil Judge J.D. & JMFC, Jalgaon	28470/-
34	Shri D.B.Sathe	9th Jt.Civil Judge J.D. & JMFC, Jalgaon	27700/-
35	Shri P.B.Warade	Jt.Civil Judge J.D. & JMFC, Bhusawal	31550/-
36	Shri M.M.Bavare	2 nd Jt.Civil Judge J.D. & JMFC, Bhusawal	31550/-
37	Shri P.A.Patil	3 rd Jt.Civil Judge J.D. & JMFC, Bhusawal	31550/-
38	Shri S.L.Vaidya	4 th Jt.Civil Judge J.D. & JMFC, Bhusawal	28470/-
39	Smt.S.Y.Sul	5 th Jt.Civil Judge J.D. & JMFC, Bhusawal	27700/-
40	Smt.P.V.Chidre	6 th Jt.Civil Judge J.D. & JMFC, Bhusawal	27700/-
41	Shri R.R.Thorat	Judicial Magistgrate F.C.(Railways), Bhusawal	31550/-
42	Shri S.A.Sardar	Civil Judge J.D. & JMFC, Muktainagar	34930/-
43	Shri R.S.Mankar	Jt.Civil Judge J.D. & JMFC, Muktainagar	27700/-
44	Shri D.G.Malviya	Civil Judge J.D. & JMFC, Raver	37690/-
45	Shri A.P.Khanorkar	Jt.Civil Judge J.D. & JMFC, Raver	35850/-
46	Shri R.L.Rathod	2 nd Jt.Civil Judge J.D. & JMFC, Raver	27700/-
47	Shri D.G.Jagtap	Civil Judge J.D. & JMFC, Yawal	34010/-
48	Smt.V.P.Dhurve	Jt.Civil Judge J.D. & JMFC, Yawal	30780/-
49	Shri G.D.Landbale	Civil Judge J.D. & JMFC, Chopda	30780/-
50	Shri P.B.Palaspagar	Jt.Civil Judge J.D. & JMFC, Chopda	30780/-
51	Shri H.B.Pardeshi	2 nd Jt.Civil Judge J.D. & JMFC, Chopda	28470/-
52	Shri A.R.Bhadke	Civil Judge J.D. & JMFC, Parola	32320/-
53	Shri D.N.Janakwar	Jt.Civil Judge J.D. & JMFC, Parola	36770/-
54	Shri N.M.Bandgar	Civil Judge J.D. & JMFC, Erandol	32320/-
55	Shri G.S.Badgujar	Jt.Civil Judge J.D. & JMFC, Erandol	27700/-
56	Shri S.N.Bhavsar	Civil Judge J.D. & JMFC, Dharangaon	34930/-

57	Shri P.S.Jondhale	Civil Judge J.D. & JMFC, Bhadgaon	34930/-
58	Shri B.S.Jagdale	Jt.Civil Judge J.D. & JMFC, Bhadgaon	28470/-
59	Shri S.C.Havelikar	Civil Judge J.D. & JMFC, Jamner	34010/-
60	Shri A.H.Syed	Jt.Civil Judge J.D. & JMFC, Jamner	30010/-
61	Shri A.A.Kulkarni	2 nd Jt.Civil Judge J.D. & JMFC, Jamner	30010/-
62	Shri Mohd.Taher B.I.	Civil Judge J.D. & JMFC, Pachora	34930/-
63	Shri S.M.Qadri	Jt.Civil Judge J.D. & JMFC, Pachora	31550/-
64	Shri M.H.Haque	2 nd Jt.Civil Judge J.D. & JMFC, Pachora	27700/-
65	Smt.A.P.Giradkar	Civil Judge J.D. & JMFC, Chalisgaon	34930/-
66	Shri S.S.Tat	Jt.Civil Judge J.D. & JMFC, Chalisgaon	31550/-
67	Shri P.B.Bharpure	2 nd Jt.Civil Judge J.D. & JMFC, Chalisgaon	28470/-
68	Shri.A.M.Kulkarni	Jt.Civil Judge J.D. & JMFC, Amalner	34930/-
69	Shri W.A.Syed	2 nd Jt.Civil Judge J.D. & JMFC, Amalner	31550/-
70	Shri Y.J.Valvi	3 rd Jt.Civil Judge J.D. & JMFC, Amalner	27700/-

Class-II

(As per 6th Pay Commission)

- | | | |
|-----|---|---|
| (1) | The Registrar, District & Sessions Court, Jalgaon | (PB-2) Rs.9300-34800/-
Grade Pay Rs.5400/- |
| (2) | Personal Assistant to Principal District & Sessions Judge | (PB-2) Rs.9300-34800/-
Grade Pay Rs.4800/- |

Class-III

- | | | |
|------|--|---|
| (3) | Superintendent | (PB-2) Rs.9300-34800/-
Grade Pay Rs.4600/- |
| (4) | Assistant Superintendent | (PB-2) Rs.9300-34800/-
Grade Pay Rs.4400/- |
| (5) | Stenographer (H.G.) | (PB-2) Rs.9300-34800/-
Grade Pay Rs.4400/- |
| (6) | Stenographer (L.G.) | (PB-2) Rs.9300-34800/-
Grade Pay Rs.4300/- |
| (7) | Clerk-cum-Stenographer/
Senior Clerk. | (PB-1) Rs.5200-20200/-
Grade Pay Rs.2400/- |
| (8) | Junior Clerk/Driver | (PB-1) Rs.5200-20200/-
Grade Pay Rs.1900/- |
| (9) | Head Bailiff | (PB-1) Rs.5200-20200/-
Grade Pay Rs.2400/- |
| (10) | Bailiff | (PB-1) Rs.5200-20200/-
Grade Pay Rs.1900/- |

Class-IV

(11)	Book Binder	(PB-1) Rs.5200-20200/- Grade Pay Rs.1800/-
(12)	Havaldar	(PB-IS) Rs.4440-7440/- Grade Pay Rs.1650/-
(13)	Naik/Xerox Operator	(PB-IS) Rs.4440-7440/- Grade Pay Rs.1600/-
(14)	Peon/Watchman/Sweeper	(PB-IS) Rs.4440-7440/- Grade Pay Rs.1300/-

**** Statement showing the Pay & Grade Pay of the Class-II, III & IV Official working on the establishment of District & Sessions Court, Jalgaon As on 01/07/2017 at the end of this information. The D.A. & other allowances are not shown as the same are variable. HRA is 10% & D.A. as on 1/7/2017 is 136%**

(XI) The budget allocated to each of its agency, indicating the particulars of all plans, proposed expenditures and reports on disbursements made.

Initially the Organization receives the grants under various heads from the Government and thereafter it distributes the same amongst it's subordinate Courts/ authorities as per their requirements and the remaining funds are used to keep for the expenditure of the organization for expenditure of pay & allowances, over-time allowance, wages, traveling allowances, office expenses, Rent, rate & taxes, publications, grant-in-aid etc.

(XII) The manner of execution of subsidiary programs, including the amounts allocated and the details of beneficiaries of such programs.

The fine credited to the Government in particular offences, 50% of such a fine is used to be allotted to the local bodies & panchayat sansthas in which jurisdiction the offence was committed, towards compensation & grant-in-aid.

The Government also gives Grant-in-aid to the Advocate Bar libraries at the District place and also at the Taluka places for the purpose of purchasing Law Books, etc.

(XIII) Particulars of recipients of concessions, permits or authorizations granted by it.

Licenses/permits are being issued to the Clerk/s of the Advocate/s. License to the persons who work as Typist in the Bar Room with the consultation of the Judge & the Bar Association. Licenses are also being given to the persons who work as Petition Writer in Civil Court with the consultation of the Judge and they are authorize to receive the charges for reduce in writing the description of the documents and for typing charges as per norms prescribed in Civil and Criminal Manual.

(XIV) Details in respect of the information, available to or held by it, reduced in an electronic form.

The details of all the Civil & Criminal proceedings have been feeded in the computer C.I.S. system from the year 2005. The information in the said system is updated from time to time. The information of the proceedings feeded in C.I.S. System is made open the Advocates and litigants in computer facility center. The said information is also available on the website viz.<http://court.mah.nic.in> & <http://ecourts.gov.in/services>.

(XV) The particulars of facilities available to citizens for obtaining information, including the working hours of a library or reading room, it maintained for public use.

The information of the proceedings feeded in C.I.S. System is made available to the Advocates and litigants in computer facility center. The library facility is not available for litigants. The library facility is available for the Judicial Officers and also for the Advocates.

(XVI) The names, designations and other particulars of the Public Information Officers.

In view of the directions of the Hon'ble High Court, Bombay the Registrar of the District and Sessions Court, Jalgaon is appointed as Public Information Officer for the District and Sessions Court, Jalgaon. The District Judge-1, Jalgaon is appointed as Appellate Authority under R.T.I. Act.

Name	: --
Designation	: Registrar, District & Sessions Court, Jalgaon.
Jurisdiction	: For Jalgaon Judicial District.
Address	: District & Sessions Court, Jalgaon.
Phone	: 0257-2221273.
Appellate Authority is	: District Judge-1 and Additional Sessions Judge, Jalgaon.
Name	Smt.K.B.Agrawal (From 09.06.2014)
Jurisdiction	: For Jalgaon Judicial District.
Address	: District & Sessions Court, Jalgaon
Phone	: 0257-2236341

Assistant Public Information Officer in Judicial District of Jalgaon :

The Superintendents working in the Court of District Judge-1, Amalner & Bhusawal, Civil Judge Sr.Divn., Amalner & Bhusawal, Civil Judge Sr.Divn., Jalgaon are appointed as “Assistant Public Information Officer”.

The Assistant Superintendents working in the Court of Chief Judicial Magistrate, Jalgaon, Judicial Magistrate First Class, 1st Court, Jalgaon, Judicial Magistrate First Class, 2nd Court, Jalgaon, Judicial Magistrate First Class (Railways), Bhusawal & Jt.Civil Judge J.D. & J.M.F.C., Amalner & Bhusawal are also appointed as “Assistant Public Information Officer”.

In the Courts at Taluka places i.e. Court of the Civil Judge J.D. & J.M.F.C., Raver /Yawal /Muktainagar /Jamner /Parola /Chopda /Bhadgaon /Pachora /Chalisgaon /Dharangaon the Assistant Superintendents working in the said Courts are appointed as “Assistant Public Information Officer”.

In view of the letter of Maharashtra State Legal Services Authority the Secretary, District Legal Services Authority, Jalgaon is appointed as “Public Information Officer” & Superintendent working in the DLSA office is appointed as “Assistant Public Information Officer”.

In the Taluka places the Sr.Clerk looking the matters of Taluka Legal Services Authority are appointed as “Assistant Public Information Officer” & Chairman of Taluka Legal Services Authority is appointed as “Public Information Officer”.

The Chairman, District Legal Services Authority, Jalgaon is appointed as Appellate Authority under R.T.I. Act.

As per the directions in Law & Judiciary Deptt.letter No.संकिर्ण-२०१५/५५२/प्र.क्र.४४/का.२१ दि.९/६/१५ for acceptance of application received online under the RTI Act following officer are appointed as “Nodal Officer”

1. The District Judge-1 & A.S.J., Amalner /Bhusawal.
2. The District Judge-2 & A.S.J., Jalgaon
3. The Civil Judge Sr.Divn., Amalner/ Bhusawal.
4. The Civil Judge J.D. & J.M.F.C., Chalisgaon /Pachora /Bhadgaon /Erandol /Parola /Dharangaon /Chopda /Yawal /Jamner /Raver /Muktainagar.
5. The Jt.Civil Judge J.D. & J.M.F.C., Amalner /Bhusawal.
6. The Judicial Magistrate F.C., (Railways),Bhusawal.

Also, as per the directions in the above letter Jr.Clerks who are working in the Computer Section at District Court, Jalgaon & Taluka Courts are appointed as “System Administrator”.

(XVII)

Such other information as may be prescribed:

The work of maintenance of Court Building and Residential Quarters of Judicial Officers and employees is being look-after by the Public Works Department.

There are following Associations of Group-C and Group-D staff working in the Judicial District of Jalgaon recognized by the Government of Maharashtra.

- 01.The Jalgaon Jilla Nyayalayin Karmachari (Group-C) Sanghatana, Jalgaon.
- 02.The Jalgaon Jilha Bailiff Sangh, Jalgaon.
03. The Jalgaon Jilla Nyayalayin Karmachari (Group-D) Sanghatana, Jalgaon.

There is an establishment of “Jalgaon Jilla Nyayalayin Karmachari Sahkari Pat-Sanstha” to meet with the monitory needs of Court employees.

There is a Court Canteen. The Jalgaon Zilla Nyayalayin Karmachari (Class-III) Sanghatana, Jalgaon is running Canteen. The canteen is given to the private person on contract of 11 months on rental basis.

There is court canteen in Chalisgaon Court. Advocate Bar Association, Chalisgaon is running the same.

NODAL OFFICER :- Jt.Civil Judge Senior Division, Jalgaon.

The information is updated in the month of August every year.

sd/-xxx

sd/-xxx

Date : 15/11/2017

Public Information Officer
& Registrar,
District & Sessions Court,
Jalgaon

Appellate Authority &
District Judge -1 &
Addl.Sessions Judge, Jalgaon

Statement showing the list of official's of Class-II, III & IV Estt. of Jalgaon Judicial District, who are granted Regular Annual Increment w.e.f. 1st July, 2017

	Name of the Officials	Present Pay	Grade Pay	Total (3+4)	Increment (3%)	Pay after grant of inc. (3+6)	Grade Pay	Total Pay (7+8)	Remarks
1	2	3	4	5	6	7	8	9	10
	S/Shri.								
REGISTRAR : Pay Band (PB-2) 9300-34800 Grade Pay Rs. 5400/-									
1	Vacant								
PERSONAL ASSISTANT : Pay Band (PB-2) 9300-34800 Grade Pay Rs. 4800/-									
1	A. R. Bhogare	27810	4800	32610	980	28790	4800	33590	
2	V. G. Joshi	27270	4800	32070	970	28240	4800	33040	
SUPERINTENDENT : Pay Band (PB-2) 9300-34800 Grade Pay Rs.4600/-									
SHIRASTEDAR-DISTRICT COURT : Pay Band (PB-2) 9300-34800 Grade Pay Rs.4600.									
1	N. B. Deshmukh	20310	4600	24910	750	21060	4600	25660	
2	D.T.Wani	20300	4600	24900	750	21050	4600	25650	
3	Ku. S. K. Mali	20300	4600	24900	750	21050	4600	25650	
4	K. V. Badgujar	20300	4600	24900	750	21050	4600	25650	
5	P. N. Rozatkar	20300	4600	24900	750	21050	4600	25650	
6	V. M. Khairnar	20300	4600	24900	750	21050	4600	25650	
7	D. G. Shaikh	20790	4600	25390	770	21560	4600	26160	
8	R. V. Patil	20790	4600	25390	770	21560	4600	26160	
STENOGRAPHER (H. G.) : Pay Band (PB-2) 9300-34800 Grade Pay Rs. 4400/-									
1	Smt. A. A. Thengadi	26680	4800	31480	950	27630	4800	32430	II-ISAPS
2	R. B. Khardekar	25580	4800	30380	920	26500	4800	31300	II-ISAPS
3	R. J. Vishwakarma	26100	4800	30900	930	27030	4800	31830	II-ISAPS
4	Sau. M. M. Trivedi	24520	4800	29320	880	25400	4800	30200	II-ISAPS
5	H. D. Borse	25020	4800	29820	900	25920	4800	30720	II-ISAPS
6	R. D. Joshi	18800	4400	23200	700	19500	4400	23900	
7	S. S. Puranik	18800	4400	23200	700	19500	4400	23900	
8	J. L. Joshi	18800	4400	23200	700	19500	4400	23900	
9	A. P. Wani	18800	4400	23200	700	19500	4400	23900	
ASSISTANT SUPERINTENDENT-Civil Court (J.D.) : Pay Band (PB-2) 9300-34800									
Grade Pay Rs. 4200/- OR 4400/-									
1	Sau. S. M. Joshi	20300	4600	24900	750	21050	4600	25650	I-RISAPS
2	L. L. Lohar	20300	4600	24900	750	21050	4600	25650	I-RISAPS
3	P. G. Nagarkar	20270	4600	24870	750	21020	4600	25620	I-ISAPS
4	Sau. J. V. Joshi	20270	4600	24870	750	21020	4600	25620	I-ISAPS
5	Sau. S. C. Tayade	20260	4600	24860	750	21010	4600	25610	II-RISAPS
6	P. U. Mahale	20250	4600	24850	750	21000	4600	25600	II-RISAPS
7	P. S. Gade	15290	4400	19690	590	15880	4400	20280	
8	R. S. Thakur	15220	4400	19620	590	15810	4400	20210	
9	V. N. Chaudhari	15220	4400	19620	590	15810	4400	20210	
10	D. J. Sonar	14890	4400	19290	580	15470	4400	19870	
11	B. M. Patil	14890	4400	19290	580	15470	4400	19870	
12	D. V. Bhavsar	14890	4400	19290	580	15470	4400	19870	
13	Sau. M.M.Chaudhari	14890	4400	19290	580	15470	4400	19870	
14	D. R. Patil	14890	4400	19290	580	15470	4400	19870	
15	R. L. Ravate	15130	4400	19530	590	15720	4400	20120	

Sheet1

1	2	3	4	5	6	7	8	9	10
16	M. G. Thombre	14890	4400	19290	580	15470	4400	19870	
17	Sau. K. K. Joshi	14890	4400	19290	580	15470	4400	19870	
18	V. L. Pawar	15080	4400	19480	590	15670	4400	20070	
19	A. R. Deshpande	14890	4400	19290	580	15470	4400	19870	
20	Sau. A. P. Joshi	14890	4400	19290	580	15470	4400	19870	
21	A. R. Tambatkar	14820	4400	19220	580	15400	4400	19800	
22	A. B. Divekar	14820	4400	19220	580	15400	4400	19800	
23	C. V. Chatur	14890	4400	19290	580	15470	4400	19870	
24	R. V. Patwari	14890	4400	19290	580	15470	4400	19870	
25	V. S. Kalkar	14820	4400	19220	580	15400	4400	19800	
26	S. R. Baviskar	15220	4400	19620	590	15810	4400	20210	
27	P. A. Birhade	14890	4400	19290	580	15470	4400	19870	
28	S. D. Thakur	14410	4400	18810	570	14980	4400	19380	
29	M. S. Pawar	14820	4400	19220	580	15400	4400	19800	
30	S. C. Patil	14550	4400	18950	570	15120	4400	19520	
31	Vasant R .Patil	14820	4400	19220	580	15400	4400	19800	
32	N. D. Nikumbh	14190	4400	18590	560	14750	4400	19150	
33	K. P. Joshi	14190	4400	18590	560	14750	4400	19150	
34	P. B. Rokade	14190	4400	18590	560	14750	4400	19150	
35	M. V. Kamlaskar	14470	4400	18870	570	15040	4400	19440	
36	V. S. Moharil	13810	4400	18210	550	14360	4400	18760	
37	S. G. Dhuppad	14190	4400	18590	560	14750	4400	19150	
38	Sau. D. D. Karkare	14190	4400	18590	560	14750	4400	19150	
39	M. G. Shaikh	14190	4400	18590	560	14750	4400	19150	
40	H. G. Koli	14190	4400	18590	560	14750	4400	19150	
STENOGRAPHER (L.G.) : Pay Band (PB-2) 9300-34800 Grade Pay Rs. 4300									
1	S. J. Patil	23520	4300	27820	840	24360	4300	28660	
2	S. P. Sharma	23060	4300	27360	820	23880	4300	28180	
3	S. H. Bagul	23060	4300	27360	820	23880	4300	28180	
4	Sau. V. D. Neve	19920	4300	24220	730	20650	4300	24950	
5	M. L. Saraf	18120	4300	22420	680	18800	4300	23100	
6	S. V. Harimkar	18120	4300	22420	680	18800	4300	23100	
7	N. R. Patil	19260	4400	23660	710	19970	4400	24370	I-ISAPS
8	A. S. Rane	18120	4300	22420	680	18800	4300	23100	
9	S. S. Kulkarni	18120	4300	22420	680	18800	4300	23100	
10	G. R. Thombare	17420	4400	21820	660	18080	4400	22480	I-RISAPS
11	S. K. Mankar	16780	4300	21080	640	17420	4300	21720	
12	M. T. Kolhe	15110	4300	19410	590	15700	4300	20000	
13	P. N. Bavaskar	17860	4400	22260	670	18530	4400	22930	I-RISAPS
14	Y. L. Sonawane	13480	4300	17780	540	14020	4300	18320	
15	A. E. Jade	13480	4300	17780	540	14020	4300	18320	
16	Sau. Y. D. Ghatol	13480	4300	17780	540	14020	4300	18320	
17	M. M. Patil	13480	4300	17780	540	14020	4300	18320	
18	M. L. Salunke	13480	4300	17780	540	14020	4300	18320	
19	S. S. Patil	12960	4300	17260	520	13480	4300	17780	
20	P. T. Patil	12930	4300	17230	520	13450	4300	17750	
21	S. B. Wani	12930	4300	17230	520	13450	4300	17750	
22	M. N. Sonar	12930	4300	17230	520	13450	4300	17750	

Sheet1

1	2	3	4	5	6	7	8	9	10
23	S. B. Patil	12420	4300	16720	510	12930	4300	17230	
24	P. D. Wankhede	11480	4300	15780	480	11960	4300	16260	
25	S. M. Teli	11480	4300	15780	480	11960	4300	16260	
26	Sudhir P. Mahajan	11480	4300	15780	480	11960	4300	16260	
27	Mahendra B. Patil	10570	4300	14870	450	11020	4300	15320	
28	B. J. Barhate	10570	4300	14870	450	11020	4300	15320	
29	V.S. Nikum	10570	4300	14870	450	11020	4300	15320	
30	*P. N. Sapkal	12930	4300	17230	520	13450	4300	17750	
31	A. A. Mali	10130	4300	14430	440	10570	4300	14870	
32	K. A. Mahajan	10130	4300	14430	440	10570	4300	14870	
33	S. N. Bhoi	10130	4300	14430	440	10570	4300	14870	
34	Nilesh A. Bhat	12420	4300	16720	510	12930	4300	17230	
35	M. C. Rajput	9300	4300	13600	410	9710	4300	14010	
36	R. N. Patil	9300	4300	13600	410	9710	4300	14010	
37	P. P. Joshi	9300	4300	13600	410	9710	4300	14010	
SENIOR CLERK : Pay Band (PB-1) 5200-20200 Grade Pay Rs.2400/-									
1	A. D. Bhingare	14100	2400	16500	500	14600	2400	17000	
2	C. C. Wani	13860	2400	16260	490	14350	2400	16750	
3	P. P. Shingane	13600	2400	16000	480	14080	2400	16480	
4	A. M. Sugandhiwale	14190	4400	18590	560	14750	4400	19150	II-ISAPS
5	D. B. Bharote	14190	4400	18590	560	14750	4400	19150	II-ISAPS
6	M. G. Chandankar	14470	4400	18870	570	15040	4400	19440	II-ISAPS
7	P. J. Kulkarni	14190	4400	18590	560	14750	4400	19150	II-ISAPS
8	S. L. Chaudhari	14190	4400	18590	560	14750	4400	19150	II-ISAPS
9	V. G. Ambatkar	14190	4400	18590	560	14750	4400	19150	II-ISAPS
10	V. B. Dhande	15060	4400	19460	590	15650	4400	20050	II-ISAPS
11	Sau. S. P. Kirange	14190	4400	18590	560	14750	4400	19150	II-ISAPS
12	V. M. Wadekar	13080	2400	15480	470	13550	2400	15950	
13	Sau. V S. Deshpande	13080	2400	15480	470	13550	2400	15950	
14	M. I. Shaikh	14140	4400	18540	560	14700	4400	19100	II-ISAPS
15	Sau. S. S. Shukla	13880	4400	18280	550	14430	4400	18830	II-ISAPS
16	Sau. N. R. Jagade	15490	4400	19890	600	16090	4400	20490	II-ISAPS
17	S. M. Chaudhari	14120	4400	18520	560	14680	4400	19080	II-ISAPS
18	D. B. Koli	13880	4400	18280	550	14430	4400	18830	II-ISAPS
19	H. D. Badgujar	13880	4400	18280	550	14430	4400	18830	II-ISAPS
20	S. N. Patil	13800	4400	18200	550	14350	4400	18750	II-ISAPS
21	D. G. Randhir	13530	4400	17930	540	14070	4400	18470	II-ISAPS
22	Sau. K. D. Bhavsar	13670	4400	18070	550	14220	4400	18620	II-ISAPS
23	J. B. Patil	13530	4400	17930	540	14070	4400	18470	II-ISAPS
24	S. P. Athawale	13800	4400	18200	550	14350	4400	18750	II-ISAPS
25	A. T. Garge	13530	4400	17930	540	14070	4400	18470	II-ISAPS
26	G. J. Joshi	13530	4400	17930	540	14070	4400	18470	II-ISAPS
27	J. O. Mahajan	14470	4400	18870	570	15040	4400	19440	II-ISAPS
28	*I. O. Nikumbh	13390	4400	17790	540	13930	4400	18330	II-ISAPS
29	S. B. Bagad	13450	4400	17850	540	13990	4400	18390	II-ISAPS
30	A. M. Mahajan	13330	2400	15730	480	13810	2400	16210	
31	S. K. Narkhede	13330	2400	15730	480	13810	2400	16210	
32	S. V. Mundake	16020	4400	20420	620	16640	4400	21040	II-ISAPS

Sheet1

1	2	3	4	5	6	7	8	9	10
33	Sau.S. M.Chaudhari	13530	4400	17930	540	14070	4400	18470	II-ISAPS
34	C. P. Teni	14350	4400	18750	570	14920	4400	19320	II-ISAPS
35	P. S. Saitwal	13450	4400	17850	540	13990	4400	18390	II-ISAPS
36	Sau. N. N. Patil	13210	4400	17610	530	13740	4400	18140	II-ISAPS
37	R. S. Savdekar	13530	4400	17930	540	14070	4400	18470	II-ISAPS
38	K. B. Wani	13210	4400	17610	530	13740	4400	18140	II-ISAPS
39	P. Y. Patil	13210	4400	17610	530	13740	4400	18140	II-ISAPS
40	Sau. M. M. Neve	12810	2400	15210	460	13270	2400	15670	
41	D. G. Chaudhari	13330	4400	17730	540	13870	4400	18270	II-ISAPS
42	B. H. Patil	13450	4400	17850	540	13990	4400	18390	II-ISAPS
43	K. G. Sonar	13210	4400	17610	530	13740	4400	18140	II-ISAPS
44	P. L. Bhandari	13210	4400	17610	530	13740	4400	18140	II-ISAPS
45	Sau.S.K.Shakyamuni	13210	4400	17610	530	13740	4400	18140	II-ISAPS
46	R. P. Bendale	13210	4400	17610	530	13740	4400	18140	II-ISAPS
47	Sau.K.D.Suryawanshi	13210	4400	17610	530	13740	4400	18140	II-ISAPS
48	U. J. Kapadane	13210	4400	17610	530	13740	4400	18140	II-ISAPS
49	V. S. Bhavsar	13080	4400	17480	530	13610	4400	18010	II-ISAPS
50	S. B. Shukla	12870	4400	17270	520	13390	4400	17790	II-ISAPS
51	B. D. Chaudhari	16340	4400	20740	630	16970	4400	21370	II-ISAPS
52	Sau. S. S. Jadhav	13450	4400	17850	540	13990	4400	18390	II-ISAPS
53	M. P. Kothawade	12870	4400	17270	520	13390	4400	17790	II-ISAPS
54	U. P. Sonar	13140	4400	17540	530	13670	4400	18070	II-ISAPS
55	L. M. Chaudhari	12870	4400	17270	520	13390	4400	17790	II-ISAPS
56	Jagdish Omkar Mali	12870	4400	17270	520	13390	4400	17790	II-ISAPS
57	A. R. Patil	12580	4400	16980	510	13090	4400	17490	II-ISAPS
58	K. P. Bhavsar	12870	4400	17270	520	13390	4400	17790	II-ISAPS
59	C. K. Borse	13450	4400	17850	540	13990	4400	18390	II-ISAPS
60	S. M. Salunke	12580	4400	16980	510	13090	4400	17490	II-ISAPS
61	P. K. Chaudhari	13530	4400	17930	540	14070	4400	18470	II-ISAPS
62	A. P. Wankhede	12810	4400	17210	520	13330	4400	17730	II-ISAPS
63	D. L. Patil	14120	4400	18520	560	14680	4400	19080	II-RISAPS
64	R. A. Patil	13140	4400	17540	530	13670	4400	18070	II-ISAPS
65	S. N. Pakhale	12870	4400	17270	520	13390	4400	17790	II-ISAPS
66	A. N. Patil	12870	4400	17270	520	13390	4400	17790	II-ISAPS
67	P. B. Mali	12870	4400	17270	520	13390	4400	17790	II-ISAPS
68	A. Y. Pathan	12870	4400	17270	520	13390	4400	17790	II-ISAPS
69	V. T. Tayade	12230	4400	16630	500	12730	4400	17130	II-ISAPS
70	R. V. Sapkale	12580	4400	16980	510	13090	4400	17490	II-ISAPS
71	S. S. Sonawane	12580	4400	16980	510	13090	4400	17490	II-ISAPS
72	M. A. Rajput	12580	4400	16980	510	13090	4400	17490	II-ISAPS
73	G. R. Pawar	12230	4400	16630	500	12730	4400	17130	II-ISAPS
74	A. D. Bahurupe	12300	4400	16700	510	12810	4400	17210	Withheld increment for the year July-2016 is hereby released, as per D.C.O.O. No.182/15, Dtd. 31/07/15.
		--	--	--	520	13330	4400	17730	II-ISAPS
75	R. M. Wadnere	12870	4400	17270	520	13390	4400	17790	II-ISAPS

Sheet1

1	2	3	4	5	6	7	8	9	10
76	Smt. N. A. Dhare	13530	4400	17930	540	14070	4400	18470	II-ISAPS
77	D. S. Vasane	12300	2400	14700	450	12750	2400	15150	ISAPS
78	C. W. Birhade	12870	4400	17270	520	13390	4400	17790	II-ISAPS
79	R. P. Dusane	12870	4400	17270	520	13390	4400	17790	II-ISAPS
80	Y. P. Surmare	12870	4400	17270	520	13390	4400	17790	II-ISAPS
81	R. M. Mukunde	12290	4400	16690	500	12790	4400	17190	II-ISAPS
82	L. L. Telang	11930	4400	16330	490	12420	4400	16820	II-RISAPS
83	P. P. Ranalkar	12870	4400	17270	520	13390	4400	17790	II-ISAPS
84	V. W. Patil	12810	4400	17210	520	13330	4400	17730	II-ISAPS
85	S. P. Dakare	12580	4400	16980	510	13090	4400	17490	II-ISAPS
86	D. G. Jogi	13210	4400	17610	530	13740	4400	18140	II-ISAPS
87	Sau. A. C. Bhat	12870	4400	17270	520	13390	4400	17790	II-ISAPS
88	D. P. Mali	12870	4400	17270	520	13390	4400	17790	II-ISAPS
89	S. G. Nagarkar	12870	4400	17270	520	13390	4400	17790	II-ISAPS
90	B. M. Bhosale	12810	4400	17210	520	13330	4400	17730	II-ISAPS
91	B. C. Tayade	11930	4400	16330	490	12420	4400	16820	II-ISAPS
92	*P. S. Nimbhore	11510	2400	13910	420	11930	2400	14330	
CLERK-CUM-STENOGRAPHER : Pay Band (PB-1) 5200-20200 Grade Pay Rs. 2400/-									
1	C. K. Suralkar	16430	2400	18830	--	16430	2400	18830	As he is on Extra Ordinary Leave since 25/10/2016 till date. Hence, his increment order will be passed later on after resuming duty
2	S. M. Dusane	12240	2800	15040	460	12700	2800	15500	ISAPS
JUNIOR CLERK : Pay Band (PB-1) 5200-20200 Grade Pay Rs. 1900/-									
1	Sau. D. S. Jaiswal	11380	1900	13280	400	11780	1900	13680	
2	V. P. Suryawanshi	13020	4400	17420	530	13550	4400	17950	II-ISAPS
3	S. K. Shinde	11510	2400	13910	420	11930	2400	14330	ISAPS
4	K. W. Joshi	12870	4400	17270	520	13390	4400	17790	II-ISAPS
5	Sau. S. S. Kulkarni	12810	2400	15210	460	13270	2400	15670	ISAPS
6	P. M. Kale	13880	4400	18280	550	14430	4400	18830	II-ISAPS
7	R. A. Saindane	13530	4400	17930	540	14070	4400	18470	II-RISAPS
8	A. C. Wankhede	12580	4400	16980	510	13090	4400	17490	II-ISAPS
9	B. D. Sonawane	11930	4400	16330	490	12420	4400	16820	II-ISAPS
10	Sau. U. G. Patil	11930	4400	16330	490	12420	4400	16820	II-ISAPS
11	Ravindra Giri Wani	12870	4400	17270	520	13390	4400	17790	II-ISAPS
12	A. E. Yeole	13210	4400	17610	530	13740	4400	18140	II-ISAPS
13	M. R. Patil	13140	4400	17540	530	13670	4400	18070	II-ISAPS
14	S. P. Chaudhari	12870	4400	17270	520	13390	4400	17790	II-ISAPS
15	P. M. Sartale	11510	2400	13910	--	11510	2400	13910	One annual increment is withheld temporarily for a period of two years as per D.C.O.O. No. 180/2016,Dtd.18/07/2016

Sheet1

1	2	3	4	5	6	7	8	9	10
16	Sau. A. P. Mali	13880	4400	18280	--	13880	4400	18280	One annual increment is withheld temporarily for a period of three years as per D.C.O.O. No. 69/2017, Dtd. 12/04/2017.
17	S. R. Badgujar	13210	4400	17610	530	13740	4400	18140	II-RISAPS
18	G. N. Nannaware	12870	4400	17270	520	13390	4400	17790	II-RISAPS
19	S. W. Thakare	11800	2400	14200	430	12230	2400	14630	ISAPS
20	V. R. Patil	12870	4400	17270	520	13390	4400	17790	II-RISAPS
21	S. S. Bhonde	11500	2400	13900	420	11920	2400	14320	ISAPS
22	Sau. S. D. Jadhav	11310	2400	13710	420	11730	2400	14130	ISAPS
23	Sau. K. R. Wani	13530	4400	17930	540	14070	4400	18470	II-RISAPS
24	R. D. Sonawane	11710	4400	16110	490	12200	4400	16600	II-ISAPS
25	Smt. M.U.Sonawane	11510	2400	13910	420	11930	2400	14330	ISAPS
26	S. C. Gaikwad	12350	4400	16750	510	12860	4400	17260	II-ISAPS
27	K. D. Bhingare	11310	2400	13710	420	11730	2400	14130	ISAPS
28	Sau. J. E. Mandge	11310	2400	13710	420	11730	2400	14130	ISAPS
29	B. G. Naik	11310	2400	13710	420	11730	2400	14130	ISAPS
30	R. N. Mali	11480	2400	13880	420	11900	2400	14300	ISAPS
31	B. G. Sapkal	11290	2400	13690	410	11700	2400	14100	ISAPS
32	V. J. Bhalerao	11290	2400	13690	410	11700	2400	14100	ISAPS
33	A. B. Birkhade	9390	2400	11790	--	9390	2400	11790	Two annual increments due on 1/7/15 & 1/7/16 and three annual increments due on 1/7/17 to 1/7/19 and one annual increment due on 01/07/2020 are withheld with permanent effect vide D.C.O.O.Nos. 92/13, 93/13, Dtd. 27/05/2013 & 137/14, Dtd. 25/06/2014.
34	Ku. L. Y. Ingale	12520	4400	16920	510	13030	4400	17430	II-ISAPS
35	B. K. More	11060	2400	13460	410	11470	2400	13870	ISAPS
36	L. R. Patil	11050	2400	13450	410	11460	2400	13860	ISAPS
37	K. P. Patil	11050	2400	13450	410	11460	2400	13860	ISAPS
38	A. G. Mali	11050	2400	13450	410	11460	2400	13860	ISAPS
39	K. S. Pingane	10650	2400	13050	400	11050	2400	13450	Withheld increment for the year July-2016 is hereby released, as per D.C.O.O. No.166/15, Dtd. 16/07/15.
		--	--	--	410	11460	2400	13860	
40	Sau. S. A. Desale	11050	2400	13450	410	11460	2400	13860	ISAPS
41	Sau. A. V. Joshi	11050	2400	13450	410	11460	2400	13860	ISAPS
42	D. D. Chaudhari (D. D. Zurkale)	11050	2400	13450	410	11460	2400	13860	ISAPS
43	*V. K. Tarte	11270	2400	13670	410	11680	2400	14080	ISAPS
44	Smt.Kiran@Ganga N.Vasevay	11050	2400	13450	410	11460	2400	13860	ISAPS

Sheet1

1	2	3	4	5	6	7	8	9	10
45	Sau. A. H. Sarode	11050	2400	13450	410	11460	2400	13860	ISAPS
46	Sau. A. U. Shrawagi	11050	2400	13450	410	11460	2400	13860	ISAPS
47	K. B. Patil	11050	2400	13450	410	11460	2400	13860	ISAPS
48	Sau. S. C. Bhure	11050	2400	13450	410	11460	2400	13860	ISAPS
49	Sau.Anushka A.Ghule	11050	2400	13450	410	11460	2400	13860	ISAPS
50	Sau.M. B.Chaudhari	11310	2400	13710	420	11730	2400	14130	ISAPS
51	Sau. V. M. Sakhare	14540	4400	18940	570	15110	4400	19510	II-ISAPS
52	C. B. Zope	11800	2400	14200	430	12230	2400	14630	ISAPS
53	V. P. Bunde	11290	2400	13690	410	11700	2400	14100	ISAPS
54	J. B. Malichkar	11050	2400	13450	410	11460	2400	13860	ISAPS
55	Smt.Harsha S. Chitte	11050	2400	13450	410	11460	2400	13860	ISAPS
56	A. R. Sali	11510	2400	13910	420	11930	2400	14330	ISAPS
57	K. G. Kumawat	11510	2400	13910	420	11930	2400	14330	ISAPS
58	Sau. Kunjumol Johny	13330	4400	17730	540	13870	4400	18270	II-ISAPS
59	D. D. Koli	12300	2400	14700	450	12750	2400	15150	ISAPS
60	V. R. Tayade	12290	4400	16690	500	12790	4400	17190	II-ISAPS
61	D. T. Battise	12810	4400	17210	520	13330	4400	17730	II-ISAPS
62	R. B. Bhoi	11510	2400	13910	420	11930	2400	14330	ISAPS
63	Hemraj K. Patil	11050	2400	13450	410	11460	2400	13860	ISAPS
64	Aarti A .Mahajan	11050	2400	13450	410	11460	2400	13860	ISAPS
65	M. K. Patil	11050	2400	13450	410	11460	2400	13860	ISAPS
66	N. R. Pimpale	11050	2400	13450	410	11460	2400	13860	ISAPS
67	S. B. Sonar	12230	4400	16630	500	12730	4400	17130	II-ISAPS
68	A. H. Pardeshi	10630	2400	13030	390	11020	2400	13420	ISAPS
69	D. P. Rajput	10630	2400	13030	390	11020	2400	13420	ISAPS
70	D. M. Kulkarni	10630	2400	13030	390	11020	2400	13420	ISAPS
71	N. A. More	10630	2400	13030	390	11020	2400	13420	ISAPS
72	B. A. Bari	10880	2400	13280	400	11280	2400	13680	ISAPS
73	C. M. Zope	11330	2400	13730	420	11750	2400	14150	ISAPS
74	A. P. Patil	10440	2400	12840	390	10830	2400	13230	ISAPS
75	S. R. Pawar	11510	2400	13910	420	11930	2400	14330	ISAPS
76	Sau Lalita Mangesh Rasane (Ku.L.H. Kasar)	10440	2400	12840	390	10830	2400	13230	ISAPS
77	S. R. Patil	10440	2400	12840	390	10830	2400	13230	ISAPS
78	Sau. K. S. Patel	13020	4400	17420	530	13550	4400	17950	II I.S.A.P.S.
79	R. G. Bakale	13270	4400	17670	530	13800	4400	18200	II I.S.A.P.S.
80	B. W. Patil	12230	4400	16630	500	12730	4400	17130	II I.S.A.P.S.
81	D. G. Ingale	12520	4400	16920	510	13030	4400	17430	II I.S.A.P.S.
82	Sau. C. A. Thombare	11510	2400	13910	420	11930	2400	14330	ISAPS
83	A. P. Kulkarni	11470	2400	13870	420	11890	2400	14290	ISAPS
84	S. D. Patil	11050	2400	13450	410	11460	2400	13860	ISAPS
85	B. K. Sonawane	11050	2400	13450	410	11460	2400	13860	ISAPS
86	Sau. S. A. Dhangar	11050	2400	13450	410	11460	2400	13860	ISAPS
87	H. N. Puranik	10440	2400	12840	390	10830	2400	13230	ISAPS
88	R. B. Hatagade	10440	2400	12840	390	10830	2400	13230	I-ISAPS
89	M. H. Udar	11050	2400	13450	410	11460	2400	13860	I-ISAPS
90	S. K. Sharma	10440	2400	12840	390	10830	2400	13230	I-ISAPS
91	B. S. Pandav	10440	2400	12840	390	10830	2400	13230	I-ISAPS

Sheet1

1	2	3	4	5	6	7	8	9	10
92	S. C. Mali	10440	2400	12840	390	10830	2400	13230	I-ISAPS
93	G. R. Sawale	10440	2400	12840	390	10830	2400	13230	I-ISAPS
94	V. M. Chaudhari	10220	2400	12620	380	10600	2400	13000	I-ISAPS
95	*S. B. Joshi	10880	2400	13280	400	11280	2400	13680	I-ISAPS
96	A. P. Nayab	12570	2400	14970	450	13020	2400	15420	I-ISAPS
97	S. H. Shaikh	12570	2400	14970	450	13020	2400	15420	I-ISAPS
98	S. N. Chaudhari	11800	2400	14200	430	12230	2400	14630	I-ISAPS
99	V. S. Desale	11800	2400	14200	430	12230	2400	14630	I-ISAPS
100	S. C. Koli	11050	2400	13450	410	11460	2400	13860	I-ISAPS
101	N. P. Suryavanshi	10220	2400	12620	380	10600	2400	13000	I-ISAPS
102	D. K. Pawar	11060	2400	13460	410	11470	2400	13870	I-ISAPS
103	*S. V. Shinde	10210	2400	12610	380	10590	2400	12990	I-ISAPS
104	A. N. Gagade	10210	2400	12610	380	10590	2400	12990	I-ISAPS
105	L. D. Mahajan	10210	2400	12610	380	10590	2400	12990	II-ISAPS
106	J. B. Thakur	10210	2400	12610	--	10210	2400	12610	One annual increment is withheld temporarily for a period of one year as per DCOO.No. 22/2017, Dtd. 25/01/2017.
107	S. P. Tade	9980	2400	12380	380	10360	2400	12760	I-ISAPS
108	Abdul Talib Amir Shaikh	10440	2400	12840	390	10830	2400	13230	I-ISAPS
109	Kiran M. Lahoriya	13210	4400	17610	530	13740	4400	18140	II-ISAPS
110	Sau. K. K. Puranik	10220	2400	12620	380	10600	2400	13000	I-ISAPS
111	Sunil R. Patil	10440	2400	12840	390	10830	2400	13230	I-ISAPS
112	A. S. Dayama	10440	2400	12840	390	10830	2400	13230	I-ISAPS
113	Santosh D. Patil	9800	2400	12200	370	10170	2400	12570	I-ISAPS
114	V. D. More	9800	2400	12200	370	10170	2400	12570	I-ISAPS
115	R. M. Joshi	9800	2400	12200	370	10170	2400	12570	I-ISAPS
116	Smt. P. H. Patel	9800	2400	12200	370	10170	2400	12570	I-ISAPS
117	V. B. Patil	14140	4400	18540	560	14700	4400	19100	II-ISAPS
118	Farukh Latif Shaikh	10220	2400	12620	380	10600	2400	13000	I-ISAPS
119	S. S. Ranade	9800	2400	12200	370	10170	2400	12570	I-ISAPS
120	S. B. More	9800	2400	12200	370	10170	2400	12570	I-ISAPS
121	A. S. Patil	9800	2400	12200	370	10170	2400	12570	I-ISAPS
122	Kamlakar L. Patil	9800	2400	12200	370	10170	2400	12570	I-ISAPS
123	G. V. Mali	9800	2400	12200	370	10170	2400	12570	I-ISAPS
124	G. U. Warulkar	9800	2400	12200	370	10170	2400	12570	I-ISAPS
125	Smt. S. N. Kurkure (Sau S. G. Rane)	9800	2400	12200	370	10170	2400	12570	I-ISAPS
126	G. S. Chaudhari	11000	2400	13400	410	11410	2400	13810	ISAPS
127	A. P. Baviskar	10220	2400	12620	380	10600	2400	13000	I-ISAPS
128	Ravindra V. Patil	10220	2400	12620	380	10600	2400	13000	I-ISAPS
129	Santosh P. Chaudhari	10220	2400	12620	380	10600	2400	13000	I-ISAPS
130	P. R. Yeole	10220	2400	12620	380	10600	2400	13000	I-ISAPS
131	S. B. Baviskar	9980	2400	12380	380	10360	2400	12760	I-ISAPS
132	Y. B. Bavaskar	9980	2400	12380	380	10360	2400	12760	I-ISAPS
133	Narendra P. Patil	11510	2400	13910	420	11930	2400	14330	ISAPS
134	P. N. Mahajan	9570	2400	11970	360	9930	2400	12330	ISAPS

Sheet1

1	2	3	4	5	6	7	8	9	10
135	Prakash B. Sonar	9980	2400	12380	380	10360	2400	12760	I-ISAPS
136	Babu Kitab Tadavi	10630	2400	13030	390	11020	2400	13420	ISAPS
137	Dhirendra D. Thakur	10440	2400	12840	390	10830	2400	13230	ISAPS
138	B. D. Bari	9570	2400	11970	360	9930	2400	12330	ISAPS
139	Sau. S. V. Gade	9570	2400	11970	360	9930	2400	12330	ISAPS
140	Kalpesh Liladhar Patil	9360	2400	11760	360	9720	2400	12120	ISAPS
141	R. S. Mali	9570	2400	11970	360	9930	2400	12330	ISAPS
142	B. P. Patil	11040	2400	13440	410	11450	2400	13850	ISAPS
143	Smt. M. M. Salve	9560	2400	11960	360	9920	2400	12320	ISAPS
144	N. N. Wagh	10070	2400	12470	380	10450	2400	12850	ISAPS
145	Y. K. Patil	10220	2400	12620	380	10600	2400	13000	I-ISAPS
146	Raju F. Tadvi	10220	2400	12620	380	10600	2400	13000	I-ISAPS
147	Sau. M. N. Pimpale	9800	2400	12200	370	10170	2400	12570	I-RISAPS
148	Rajendra V. Amodkar	9570	2400	11970	360	9930	2400	12330	ISAPS
149	Santosh S. Kulkarni	10440	2400	12840	390	10830	2400	13230	I-RISAPS
150	Smt. R. P. Ingle (Ku. R. R. Sapkale)	9360	2400	11760	360	9720	2400	12120	ISAPS
151	D. P. Baviskar	9360	2400	11760	360	9720	2400	12120	ISAPS
152	L. R. Chaudhari	8670	1900	10570	320	8990	1900	10890	
153	G. V. Chaudhari	8230	1900	10130	310	8540	1900	10440	
154	Hotilal K. Patil	8230	1900	10130	310	8540	1900	10440	
155	M. S. Mahajan	8230	1900	10130	310	8540	1900	10440	
156	Narayan N. Patil	10220	2400	12620	380	10600	2400	13000	I-ISAPS
157	Y. B. Patil	9360	2400	11760	360	9720	2400	12120	ISAPS
158	V. N. Mahajan	8230	1900	10130	310	8540	1900	10440	
159	M. D. Wani	8230	1900	10130	310	8540	1900	10440	
160	P. G. Sonawane	8230	1900	10130	310	8540	1900	10440	
161	D. S. Diware	8230	1900	10130	310	8540	1900	10440	
162	S. R. Belsare	8230	1900	10130	310	8540	1900	10440	
163	P. S. Kulkarni	8230	1900	10130	310	8540	1900	10440	
164	S. S. Bhat	8230	1900	10130	310	8540	1900	10440	
165	D. R. Chaudhari	8230	1900	10130	310	8540	1900	10440	
166	S. S. Bari	8230	1900	10130	310	8540	1900	10440	
167	M. N. Jain	8230	1900	10130	310	8540	1900	10440	
168	Kamleshwar P. Patil	8230	1900	10130	310	8540	1900	10440	
169	D. D. Dabhade	8230	1900	10130	310	8540	1900	10440	
170	M. L. Kulkarni	8230	1900	10130	310	8540	1900	10440	
171	G. S. Waghle	8230	1900	10130	310	8540	1900	10440	
172	B. R. Shimpi	8230	1900	10130	310	8540	1900	10440	
173	M. G. Sonawane	8230	1900	10130	310	8540	1900	10440	
174	M. R. Khairnar	8230	1900	10130	310	8540	1900	10440	
175	Nilesh S. Dahiwadkar	8850	1900	10750	330	9180	2400	11580	Pay is fixed as per option w.e.f.01/07/17 as per para 3(A) of G.R.F.D.No. Pay 1109 PK43/Seva-3, Dated: 31/08/2009.
		9180	1900	11080	340	9520	2400	11920	
176	V. R. Thakur	9570	2400	11970	360	9930	2400	12330	ISAPS

Sheet1

1	2	3	4	5	6	7	8	9	10
177	P. A. Sonawane	8230	1900	10130	310	8540	1900	10440	
178	P. R. Nimbalkar	8230	1900	10130	310	8540	1900	10440	
179	Ku. Kalpana D.Joshi	8230	1900	10130	310	8540	1900	10440	
180	S. S. Marathe	8230	1900	10130	310	8540	1900	10440	
181	D. L. Badgujar	8850	1900	10750	330	9180	1900	11080	
182	M. N. Chaudhari	8540	1900	10440	320	8860	1900	10760	
183	L. R. Pardhe	7930	1900	9830	300	8230	1900	10130	
184	P. G. Patil	7930	1900	9830	300	8230	1900	10130	
185	M. J. Shimpi	7930	1900	9830	300	8230	1900	10130	
186	D. M. Mahale	7930	1900	9830	300	8230	1900	10130	
187	Sau. M. V. Patil	7930	1900	9830	300	8230	1900	10130	
188	P. D. Patil	8850	1900	10750	330	9180	1900	11080	
189	S. R. Tadvi	8850	1900	10750	330	9180	1900	11080	
190	Kum. M. L. Patil	9360	2400	11760	360	9720	2400	12120	ISAPS
191	A. J. Patil	8850	1900	10750	330	9180	1900	11080	
192	H. H. Kulkarni	8850	1900	10750	330	9180	1900	11080	
193	D. M. Punekar	7930	1900	9830	300	8230	1900	10130	
194	S. S. Khedkar	7640	1900	9540	290	7930	1900	9830	
195	K. T. Chaudhari	9330	1900	11230	340	9670	1900	11570	
196	N. R. Rajhans	8230	1900	10130	310	8540	1900	10440	
197	K. A. Bhalerao	9360	2400	11760	360	9720	2400	12120	ISAPS
198	S. M. Jagtap	8540	1900	10440	320	8860	1900	10760	
199	G. P. Sonar	7640	1900	9540	290	7930	1900	9830	
200	Asha J. Patil	7640	1900	9540	290	7930	1900	9830	
201	V. P. Sapkale	7640	1900	9540	290	7930	1900	9830	
202	Sau. M. M. Shevade	7930	1900	9830	300	8230	1900	10130	
203	B. J. Rajput	7640	1900	9540	290	7930	1900	9830	
204	M. N. Chandankar	8260	1900	10160	310	8570	1900	10470	
205	Y. K. Pawar	8130	1900	10030	300	8430	1900	10330	
206	Kum.Savita S.Thakur	6820	1900	8720	270	7090	1900	8990	
207	J. T. Chandratre	6820	1900	8720	270	7090	1900	8990	
208	Y. A. Attarade	8540	1900	10440	320	8860	1900	10760	
209	D. J. Bhangale	13260	2400	15660	470	13730	2400	16130	ISAPS
210	S. G. Patil	11970	1900	13870	420	12390	1900	14290	
211	A. N. Gurav	8230	1900	10130	310	8540	1900	10440	
212	Smt. K. D. Nakave	9360	2400	11760	360	9720	2400	12120	ISAPS
213	M. G. Patil	8230	1900	10130	310	8540	1900	10440	
214	R. P. Jaykare	6860	1900	8760	270	7130	1900	9030	
215	M. P. Wani	8540	1900	10440	320	8860	1900	10760	
216	P. L. Purkar	8230	1900	10130	310	8540	1900	10440	
217	K. B. Jawale	8230	1900	10130	310	8540	1900	10440	
218	M. D. Salunke	7930	1900	9830	300	8230	1900	10130	
219	Shyam B. Patil	7930	1900	9830	300	8230	1900	10130	
220	K. M. Atre	8230	1900	10130	310	8540	1900	10440	
221	Ravindra P. Bornare	9600	1900	11500	350	9950	1900	11850	
222	S. P. Sonje	8230	1900	10130	310	8540	1900	10440	
223	G. C. Lambole	7930	1900	9830	300	8230	1900	10130	
224	Smt. R. P. Patil	7930	1900	9830	300	8230	1900	10130	

Sheet1

1	2	3	4	5	6	7	8	9	10
225	Smt J. R. Khairnar	7930	1900	9830	300	8230	1900	10130	
226	Smt. M.K. Karodpati	8850	1900	10750	330	9180	1900	11080	
227	Smt. Sangita R. Patil	7640	1900	9540	290	7930	1900	9830	
228	Prashant D. Joshi	7640	1900	9540	290	7930	1900	9830	
229	D. E. Bodade	8230	1900	10130	310	8540	1900	10440	
230	A. P. Bari	9140	1900	11040	340	9480	1900	11380	
231	M. R. Chaudhari	6820	1900	8720	270	7090	1900	8990	
232	P. A. Suryawanshi	7930	1900	9830	300	8230	1900	10130	
233	Sau. A. H. Sant	7640	1900	9540	290	7930	1900	9830	
234	A. P. Kothawade	11560	1900	13460	410	11970	1900	13870	
235	A. N. Tadvi	12080	1900	13980	420	12500	1900	14400	
236	Kum. S. D. Kulkarni	11800	1900	13700	420	12220	1900	14120	
237	S. S. Dole	11390	1900	13290	400	11790	1900	13690	
238	M. M. Dhake	11390	1900	13290	400	11790	1900	13690	
239	C. S. Medhe	10980	1900	12880	390	11370	1900	13270	
240	V. G. Bhalerao	10980	1900	12880	390	11370	1900	13270	
241	P. G. Gavhane	9600	1900	11500	350	9950	1900	11850	
242	Kirankant K. Londhe	9420	1900	11320	340	9760	1900	11660	
243	Smt. P. R. Sali	8850	1900	10750	330	9180	1900	11080	
244	Sau. M. D. Nehete	8850	1900	10750	330	9180	1900	11080	
245	Smt. K. P. Bagad	7650	1900	9550	290	7940	1900	9840	
246	S. K. Joshi	6820	1900	8720	270	7090	1900	8990	
247	S. U. Sonawane	7640	1900	9540	--	7640	1900	9540	One annual increment is withheld temporarily for a period of two years as per DCOO.No. 23/2017, Dtd. 27/01/2017.
248	Abhijit S. Dayma	7640	1900	9540	290	7930	1900	9830	
249	K. P. Chandratre	6820	1900	8720	270	7090	1900	8990	
250	A. D. Godhane	6820	1900	8720	270	7090	1900	8990	
251	V. G. Jawale	6820	1900	8720	270	7090	1900	8990	
252	S. P. Dharurkar	6820	1900	8720	270	7090	1900	8990	
253	D. L. Kambale	6820	1900	8720	270	7090	1900	8990	
254	Nikhil S. Dahiwadkar	7930	1900	9830	300	8230	1900	10130	
255	C. S. Badgular	7360	1900	9260	280	7640	1900	9540	
256	Sau. S. A. Baviskar	7640	1900	9540	290	7930	1900	9830	
257	Anil R. Baviskar	7360	1900	9260	280	7640	1900	9540	
258	S. B. Bhalerao	7930	1900	9830	300	8230	1900	10130	
259	V. S. Marathe	7640	1900	9540	290	7930	1900	9830	
260	Satish A. Jadhav	7640	1900	9540	290	7930	1900	9830	
261	C. V. Pathak	7360	1900	9260	280	7640	1900	9540	
262	N. M. Solunkhe	6500	1900	8400	260	6760	1900	8660	
263	R. R. Thakur	6310	1900	8210	250	6560	1900	8460	
264	C. N. Deshmukh	7570	1900	9470	290	7860	1900	9760	
265	L. Y. Bhalerao	8140	1900	10040	310	8450	1900	10350	
266	Kiran V. Kulkarni	7090	1900	8990	270	7360	1900	9260	
267	Ram S. Gurav	7640	1900	9540	290	7930	1900	9830	
268	Kailas M. Wani	7640	1900	9540	290	7930	1900	9830	

Sheet1

1	2	3	4	5	6	7	8	9	10
269	P. N. Mhaskar	7930	1900	9830	300	8230	1900	10130	
270	D. B. Sarode	6310	1900	8210	250	6560	1900	8460	
271	R.K.Patil	6310	1900	8210	250	6560	1900	8460	
272	C.J.Chavan	6310	1900	8210	250	6560	1900	8460	
273	D.K.Tayade	6310	1900	8210	250	6560	1900	8460	
274	A.B.Joshi	6310	1900	8210	250	6560	1900	8460	
275	S.B.Pardeshi	6310	1900	8210	250	6560	1900	8460	
276	M.B.Baviskar	6310	1900	8210	250	6560	1900	8460	
277	V.P.Mahajan	6310	1900	8210	250	6560	1900	8460	
278	M.B.Chaudhari	6310	1900	8210	250	6560	1900	8460	
279	R.R.More	6310	1900	8210	250	6560	1900	8460	
280	K.A.Bharude	6310	1900	8210	250	6560	1900	8460	
281	D.H.Pimpare	6310	1900	8210	250	6560	1900	8460	
282	Rupali G.Rathod	6310	1900	8210	250	6560	1900	8460	
283	L.D.Dhande	6310	1900	8210	250	6560	1900	8460	
284	D.S.Wagh	7360	1900	9260	280	7640	1900	9540	
285	N.D.Kulkarni	7090	1900	8990	270	7360	1900	9260	
286	S.A.Chaudhari	6310	1900	8210	250	6560	1900	8460	
287	N.V.Bediskar	6310	1900	8210	250	6560	1900	8460	
288	N.D.Dusane	7360	1900	9260	280	7640	1900	9540	
289	Nilesh P.Patil	6310	1900	8210	250	6560	1900	8460	
290	M. D. Bagad	6310	1900	8210	250	6560	1900	8460	
291	R.G.Mahajan	6310	1900	8210	250	6560	1900	8460	
292	S.S.Parse	6310	1900	8210	250	6560	1900	8460	
293	K.A.Neve	6310	1900	8210	250	6560	1900	8460	
294	R.D.Shimpi	6310	1900	8210	250	6560	1900	8460	
295	M.S.Dusane	7640	1900	9540	290	7930	1900	9830	
296	Aabaji Santosh Patil	7360	1900	9260	280	7640	1900	9540	
297	A.Y.Patil	8850	1900	10750	330	9180	1900	11080	
298	S.P.Rajput	7360	1900	9260	280	7640	1900	9540	
299	Prashant K.Pawar	7930	1900	9830	300	8230	1900	10130	
300	Rajendra K. Dusane	7930	1900	9830	300	8230	1900	10130	
301	P. A. Sapkale	7640	1900	9540	290	7930	1900	9830	
302	Jakir Yusuf Pinjari	7640	1900	9540	290	7930	1900	9830	
303	J. N. Mankar	6070	1900	7970	240	6310	1900	8210	
304	D. N. Patil	7360	1900	9260	280	7640	1900	9540	
305	Sau.J. V. Chaudhari	7090	1900	8990	270	7360	1900	9260	
306	Smt. S.S. Songire	7090	1900	8990	270	7360	1900	9260	
307	Smt.N.P. Chaudhari	6820	1900	8720	270	7090	1900	8990	
308	T. S. Pawar	6070	1900	7970	240	6310	1900	8210	
309	A. S. Puranik	6070	1900	7970	240	6310	1900	8210	
310	N. A. Ingale	7360	1900	9260	280	7640	1900	9540	
311	G. M. Kulkarni	6070	1900	7970	240	6310	1900	8210	
312	S. Y.Bhalerao	6070	1900	7970	240	6310	1900	8210	
313	G. J. Patil	6820	1900	8720	270	7090	1900	8990	
314	D.M.Mahajan	5830	1900	7730	240	6070	1900	7970	
315	P. R. Chopade	6560	1900	8460	260	6820	1900	8720	
316	M.S.Khare	5830	1900	7730	240	6070	1900	7970	

Sheet1

1	2	3	4	5	6	7	8	9	10
317	P.A.Patil	5830	1900	7730	240	6070	1900	7970	
318	V.S.More	5830	1900	7730	240	6070	1900	7970	
319	R.G.Makode	5830	1900	7730	240	6070	1900	7970	
320	G.L.Sonar	7090	1900	8990	270	7360	1900	9260	
321	R.S.Pawar	5830	1900	7730	240	6070	1900	7970	
322	Anita D.Dev	5830	1900	7730	240	6070	1900	7970	
323	V.B.Pawar	5830	1900	7730	240	6070	1900	7970	
324	Atul G. Patil	6310	1900	8210	250	6560	1900	8460	
325	Jayshree A.Bhoite	5830	1900	7730	240	6070	1900	7970	
326	J.T.Dhakad	5830	1900	7730	240	6070	1900	7970	
327	A.G.Koshti	5830	1900	7730	240	6070	1900	7970	
328	Rahul Arun Patil	5830	1900	7730	240	6070	1900	7970	
329	P.C.Chavan	5830	1900	7730	240	6070	1900	7970	
330	S.B.Sonawane	6070	1900	7970	240	6310	1900	8210	
331	B.S.Chaudhari	5830	1900	7730	240	6070	1900	7970	
332	Janhavi D. Gurao	5830	1900	7730	240	6070	1900	7970	
333	P.V.Patil	5830	1900	7730	240	6070	1900	7970	
334	Hetal C.Solanki	5830	1900	7730	240	6070	1900	7970	
335	Shubhangi C.Patil	5830	1900	7730	240	6070	1900	7970	
336	D.B.Chaudhari	5830	1900	7730	240	6070	1900	7970	
337	Y.S.Vaidya	5830	1900	7730	240	6070	1900	7970	
338	C.G.Shirsath	7360	1900	9260	280	7640	1900	9540	
339	Y.J.Chaudhari	6310	1900	8210	250	6560	1900	8460	
340	M.T.Sonawane	7640	1900	9540	290	7930	1900	9830	
341	Y.S.Jaykar	7640	1900	9540	290	7930	1900	9830	
342	S. S. Pathan	5790	1300	7090	220	6010	1900	7910	Pay is fixed as per option w.e.f.01/07/2017 as per Rule-13(B)(1) of M.C.S. (Revised Pay) Rules, 2009
		6010	1300	7310	220	6230	1900	8130	
343	R. D. Janakwar	5790	1300	7090	220	6010	1900	7910	Pay is fixed as per option w.e.f.01/07/2017 as per Rule-13(B)(1) of M.C.S. (Revised Pay) Rules, 2009
		6010	1300	7310	220	6230	1900	8130	
344	D. B. Badgujar	6310	1900	8210	250	6560	1900	8460	
345	D. S. Pawar	7360	1900	9260	280	7640	1900	9540	
346	R. N. Chavan	7930	1900	9830	300	8230	1900	10130	
HEAD BAILIFF : Pay Band (PB-1) 5200-20200 Grade Pay Rs. 2400/-									
1	Suhilkhan Khudayarkha Khan	12410	2950	15360	460	12870	2950	15820	II-ISAPS
2	M. S. Bhosale	11960	2950	14910	450	12410	2950	15360	II-ISAPS
3	Salimoddin Ajjoddin Kazi	11750	2950	14700	450	12200	2950	15150	II-ISAPS
4	L. G. Deshmukh	11750	2950	14700	450	12200	2950	15150	II-ISAPS
5	M. M. Mali	11750	2950	14700	450	12200	2950	15150	II-ISAPS
6	M. P. Arak	11750	2950	14700	450	12200	2950	15150	II-ISAPS
7	R. P. Kshirsagar	11750	2950	14700	450	12200	2950	15150	II-ISAPS

1	2	3	4	5	6	7	8	9	10
8	S. B. Patil	11750	2950	14700	450	12200	2950	15150	II-ISAPS
9	S. R. Pathak	11070	2400	13470	410	11480	2400	13880	
10	D. N. Ranit	11480	2950	14430	440	11920	2950	14870	II I.S.A.P.S.
11	M. B. Nath	12240	2950	15190	460	12700	2950	15650	II I.S.A.P.S.
BAILIFF : Pay Band (PB-1) 5200-20200 Grade Pay Rs. 1900/-									
1	B. S. Rathod	11280	2400	13680	410	11690	2400	14090	II-ISAPS
2	S. B. Marathe	11250	2400	13650	410	11660	2400	14060	II-ISAPS
3	V. S. Dani	11230	2400	13630	410	11640	2400	14040	II-ISAPS
4	D. R. Patil	11020	2400	13420	410	11430	2400	13830	II-ISAPS
5	S. C. Ingale	11020	2400	13420	410	11430	2400	13830	II-ISAPS
6	R. K. Khan	11020	2400	13420	410	11430	2400	13830	II-ISAPS
7	P. J. Joshi	11020	2400	13420	410	11430	2400	13830	II-ISAPS
8	K. N. Nikam	10620	2400	13020	390	11010	2400	13410	II-ISAPS
9	G. P. Sonawane	11010	2400	13410	410	11420	2400	13820	II-RISAPS
10	V. N. Fegade	10410	2400	12810	390	10800	2400	13200	II-RISAPS
11	D. K. Bhalerao	10410	2400	12810	390	10800	2400	13200	II-RISAPS
12	D. A. Pawar	10410	2400	12810	390	10800	2400	13200	II-RISAPS
13	R. D. Bornare	10220	2400	12620	380	10600	2400	13000	II-RISAPS
14	A. B. More	10410	2400	12810	390	10800	2400	13200	II-RISAPS
15	R. S. Ghodake	10410	2400	12810	390	10800	2400	13200	II-ISAPS
16	S. B. Kulkarni	10410	2400	12810	390	10800	2400	13200	II-ISAPS
17	G. A. Savale	11190	2400	13590	410	11600	2400	14000	II-ISAPS
18	R. R. Bhangale	11000	2400	13400	410	11410	2400	13810	II-ISAPS
19	M. P. Patil	10390	2400	12790	390	10780	2400	13180	II-RISAPS
20	K. M. Gosavi	11170	2400	13570	410	11580	2400	13980	II-RISAPS
22	M. R. Mahajan	10590	2400	12990	390	10980	2400	13380	II-RISAPS
23	V. R. Badgujar	10370	2400	12770	390	10760	2400	13160	II-RISAPS
24	Iliyas Ab. Wahab Sk.	10360	2400	12760	390	10750	2400	13150	II-RISAPS
25	S. S. Garge	10360	2400	12760	390	10750	2400	13150	II-RISAPS
26	A. M. Bhole	10360	2400	12760	390	10750	2400	13150	II-RISAPS
27	M. S. Sonawane	10360	2400	12760	390	10750	2400	13150	II-RISAPS
28	D. S. Galphade	11130	2400	13530	410	11540	2400	13940	II I.S.A.P.S.
29	M. N. Patil	10570	2400	12970	390	10960	2400	13360	II I.S.A.P.S.
30	T. H. Vasane	10160	2400	12560	380	10540	2400	12940	II I.S.A.P.S.
31	B. S. Randhe	9590	1900	11490	350	9940	1900	11840	
32	S. K. Suryawanshi	9590	1900	11490	350	9940	1900	11840	
33	S. S. Pachpol	9130	1900	11030	330	9460	1900	11360	
34	H. D. Sawant	9750	1900	11650	350	10100	1900	12000	
35	S. N. Tade	9760	1900	11660	350	10110	1900	12010	
36	S. P. Chaudhari	9590	1900	11490	350	9940	1900	11840	
37	S. B. Badgujar	8640	1900	10540	320	8960	1900	10860	
38	S. N. Chandankar	8500	1900	10400	320	8820	1900	10720	
39	A. B. Sanap	8500	1900	10400	320	8820	1900	10720	
40	P. G. Lohar	8500	1900	10400	320	8820	1900	10720	
41	S. K. Pawar	8640	1900	10540	320	8960	1900	10860	
42	A. P. Sonar	8500	1900	10400	320	8820	1900	10720	
43	S. S. Jadhav	8500	1900	10400	320	8820	1900	10720	
44	K. H. Mahajan	9590	1900	11490	350	9940	1900	11840	

Sheet1

1	2	3	4	5	6	7	8	9	10
45	A. R. Sonar	9590	1900	11490	350	9940	1900	11840	
46	Rafiq Md.Gulam Md. Shaikh	10320	1900	12220	370	10690	1900	12590	
47	Mustaq A. Rahim Deshpande	9560	1900	11460	350	9910	1900	11810	
48	M. S. Mahajan	9580	1900	11480	350	9930	1900	11830	
49	V. R. Gosavi	9570	1900	11470	350	9920	1900	11820	
50	B. H. Gosavi	8620	1900	10520	320	8940	1900	10840	
51	V. S. Chaudhari	9410	1900	11310	340	9750	1900	11650	
52	P. S. Ambodkar	9730	1900	11630	350	10080	1900	11980	
53	L. V. Sonawane	8720	1900	10620	320	9040	1900	10940	
54	R. J. Dhangar	8690	1900	10590	320	9010	1900	10910	
55	P. R. Marathe	8070	1900	9970	300	8370	1900	10270	
56	C. H. Khairnar	8720	1900	10620	320	9040	1900	10940	
57	S. S. Domade	8080	1900	9980	300	8380	1900	10280	
58	Khalil Ahmad Ab. Subhan Shaikh	8690	1900	10590	320	9010	1900	10910	
59	V. K. Joshi	8870	1900	10770	330	9200	1900	11100	
60	D. J. Surwade	8690	1900	10590	320	9010	1900	10910	
61	A. L. Thakur	8520	1900	10420	320	8840	1900	10740	
62	S. P. Gajare	8520	1900	10420	320	8840	1900	10740	
63	S. B. Ahire	8520	1900	10420	320	8840	1900	10740	
64	Anil P. Kulkarni	8080	1900	9980	300	8380	1900	10280	
65	P. S. Jagtap	8610	1900	10510	320	8930	1900	10830	
66	R. B. Pawar	8610	1900	10510	320	8930	1900	10830	
67	D. L. Pardeshi	8610	1900	10510	320	8930	1900	10830	
68	S. N. Patil	8310	1900	10210	310	8620	1900	10520	
69	C. B. Patil	8310	1900	10210	310	8620	1900	10520	
70	V. H. Kachare	8310	1900	10210	310	8620	1900	10520	
71	P. C. Amode	8310	1900	10210	310	8620	1900	10520	
72	V. M. Patil	8150	1900	10050	310	8460	1900	10360	
73	K.A.Bhosle	6070	1900	7970	240	6310	1900	8210	
74	J. S. Kazi	8300	1900	10200	310	8610	1900	10510	
75	K. M. Sonar	8300	1900	10200	310	8610	1900	10510	
76	K. G. Surte	7970	1900	9870	300	8270	1900	10170	
77	Shivaji K. Shekade	7970	1900	9870	300	8270	1900	10170	
78	D. N. Patil	6310	1900	8210	250	6560	1900	8460	
79	D.B.Sonawane	7570	1900	9470	290	7860	1900	9760	
80	M.D.Chaudhari	5640	1900	7540	230	5870	1900	7770	
81	V. D. Bachhav	8000	1600	9600	290	8290	1900	10190	Pay is fixed as per option w.e.f.01/07/2017 as per Rule-13(B)(1) of M.C.S. (Revised Pay) Rules, 2009
		8290	1600	9890	300	8590	1900	10490	

Sheet1

1	2	3	4	5	6	7	8	9	10
82	R. M. Garunge	7680	1600	9280	280	7960	1900	9860	Pay is fixed as per option w.e.f.01/07/2017 as per Rule-13(B)(1) of M.C.S. (Revised Pay) Rules, 2009
		7960	1600	9560	290	8250	1900	10150	
83	P. T. Patil	7680	1600	9280	280	7960	1900	9860	Pay is fixed as per option w.e.f.01/07/2017 as per Rule-13(B)(1) of M.C.S. (Revised Pay) Rules, 2009
		7960	1600	9560	290	8250	1900	10150	
84	G. T. Matre	7680	1600	9280	280	7960	1900	9860	Pay is fixed as per option w.e.f.01/07/2017 as per Rule-13(B)(1) of M.C.S. (Revised Pay) Rules, 2009
		7960	1600	9560	290	8250	1900	10150	
85	S. K. Sapkale	7680	1600	9280	280	7960	1900	9860	Pay is fixed as per option w.e.f.01/07/2017 as per Rule-13(B)(1) of M.C.S. (Revised Pay) Rules, 2009
		7960	1600	9560	290	8250	1900	10150	
DRIVER : Pay Band (PB-1) 5200-20200 Grade Pay Rs. 1900/-									
1	A. B. Pinjari	10990	2200	13190	400	11390	2200	13590	ISAPS
2	B. P. Koli	6560	1900	8460	260	6820	1900	8720	
3	I. R. Chaudhari	8240	1900	10140	310	8550	1900	10450	
4	K. R. Patil	6770	1900	8670	260	7030	1900	8930	
5	Sunil R. Pawar	6460	1900	8360	250	6710	1900	8610	
6	A. R. Chaudhari	6700	1900	8600	260	6960	1900	8860	
BOOK-BINDER : Pay Band (PB-1) 5200-20200 Grade Pay Rs. 1800/-									
1	K. G. Hote	9840	2100	11940	360	10200	2100	12300	ISAPS-IP
2	B. D. Chaudhari	10010	2100	12110	370	10380	2100	12480	I-RISAPS-IP
HAWALDAR : Pay Band (1S) 4440-7440 Grade Pay Rs. 1650/-									
1	Hidayat Khan	10250	1650	11900	360	10610	1650	12260	
2	M. S. Pradhan	9220	1650	10870	330	9550	1650	11200	
NAIK : Pay Band (1S) 4440-7440 Grade Pay Rs. 1600/-									
1	R. S. Bodode	10250	1650	11900	360	10610	1650	12260	II-ISAPS
2	*N. T. Wadnere	9550	1650	11200	340	9890	1650	11540	II-RISAPS
3	R. D. Chaudhari	9550	1650	11200	340	9890	1650	11540	II-RISAPS
4	D. B. Badge	7990	1600	9590	0	7990	1600	9590	Two annual increment for the year 2016 & 2017 are withheld with permanent effect as per D.C.O.O.No. 46/2016, Dtd. 17/02/2016.
5	S. D. Kapadane	8890	1600	10490	320	9210	1600	10810	
6	P. N. Shinde	9220	1650	10870	330	9550	1650	11200	II-ISAPS
7	N. P. Sonawane	9190	1600	10790	330	9520	1600	11120	
8	B. B. Saindane	9220	1650	10870	330	9550	1650	11200	II-ISAPS
9	S. J. Bhavate	9550	1650	11200	340	9890	1650	11540	II-ISAPS

1	2	3	4	5	6	7	8	9	10
10	S. V. More	8290	1600	9890	300	8590	1600	10190	
11	S. O. Galphade	8290	1600	9890	300	8590	1600	10190	
XEROX OPERATOR : Pay Band (1S) 4440-7440 Grade Pay Rs. 1600									
1	R. P. Patil	10340	2300	12640	380	10720	2300	13020	II-RISAPS-IP
2	Smt. S. R. Gaikwad	10270	2000	12270	370	10640	2000	12640	II-RISAPS-IP
PEONS & WATCHMAN : Pay Band (1S) 4440-7440 Grade Pay Rs. 1300									
1	M. D. Galphade	8850	1300	10150	310	9160	1300	10460	
2	M. S. Bhalerao	8550	1300	9850	300	8850	1300	10150	
3	Md. Sadiq Babulal Deshpande	8900	1600	10500	320	9220	1600	10820	TSP
4	R. N. Mulla	8550	1300	9850	300	8850	1300	10150	
5	S. B. Chaudhari	9220	1650	10870	330	9550	1650	11200	II-ISAPS
6	Smt. L. A. Tamaiche	8590	1600	10190	310	8900	1600	10500	ISAPS
7	Smt. H. D. Golhar	8850	1600	10450	320	9170	1600	10770	ISAPS
8	S. N. Nikam (Patil)	8290	1600	9890	300	8590	1600	10190	ISAPS
9	Sk.Iqbal Ahmad Ab.Ajij	8290	1600	9890	300	8590	1600	10190	ISAPS
10	S. B. Jadhav	8290	1600	9890	300	8590	1600	10190	I-RISAPS
11	M. P. Bari	8290	1600	9890	300	8590	1600	10190	I-RISAPS
12	G. N. Mahajan	8290	1600	9890	300	8590	1600	10190	I-RISAPS
13	Rajesh S. Thakur	8000	1600	9600	290	8290	1600	9890	I-ISAPS
14	V. N. Jadhav	8000	1600	9600	290	8290	1600	9890	RISAPS
15	Smt.Ashabai D. Nikam	7680	1600	9280	280	7960	1600	9560	RISAPS
16	P. D. Patil	7530	1600	9130	280	7810	1600	9410	RISAPS
17	S. P. Kasar	7530	1600	9130	280	7810	1600	9410	RISAPS
18	R. L. Chaudhari	7530	1600	9130	280	7810	1600	9410	RISAPS
19	R. T. Mali	7530	1600	9130	280	7810	1600	9410	RISAPS
20	K. D. Dalal	7530	1600	9130	280	7810	1600	9410	RISAPS
21	P. D. Koshti	7530	1600	9130	280	7810	1600	9410	RISAPS
22	D. B. Junagade	7530	1600	9130	280	7810	1600	9410	RISAPS
23	M. H. Ansari	7530	1600	9130	280	7810	1600	9410	RISAPS
24	K. D. Bhise	7530	1600	9130	280	7810	1600	9410	RISAPS
25	A. G. D. Deshpande	7530	1600	9130	280	7810	1600	9410	RISAPS
26	B. P. Hastakar	7140	1300	8440	260	7400	1300	8700	
27	S. R. Tadvi	6460	1300	7760	240	6700	1300	8000	
28	K. S. Gosavi	6460	1300	7760	240	6700	1300	8000	
29	D. R. Koli	6460	1300	7760	240	6700	1300	8000	
30	V. D. Machhare	6460	1300	7760	240	6700	1300	8000	
31	R. R. Patil	6460	1300	7760	240	6700	1300	8000	
32	S. D. Rote	6460	1300	7760	240	6700	1300	8000	
33	Raghunath P.Chaudhari	6460	1300	7760	240	6700	1300	8000	
34	A. S. Sali	6460	1300	7760	240	6700	1300	8000	
35	S. L. Tarkhedkar	6460	1300	7760	240	6700	1300	8000	
36	L. M. Visave	6230	1300	7530	230	6460	1300	7760	
37	S. M. Deshmukh	6230	1300	7530	230	6460	1300	7760	
38	Kum.Shradha P.Wani	6230	1300	7530	230	6460	1300	7760	

Sheet1

1	2	3	4	5	6	7	8	9	10
39	G. P. Sapkale	6230	1300	7530	230	6460	1300	7760	
40	M. J. Solanki	6230	1300	7530	230	6460	1300	7760	
41	M. Y. Shewade	6230	1300	7530	230	6460	1300	7760	
42	G. M. Jadhav	6230	1300	7530	230	6460	1300	7760	
43	K. R. Baviskar	6230	1300	7530	230	6460	1300	7760	
44	V. O. Patil	6230	1300	7530	230	6460	1300	7760	
45	M. D. Joshi	6230	1300	7530	230	6460	1300	7760	
46	M. P. Koli	6230	1300	7530	230	6460	1300	7760	
47	R. D. Gorane	6230	1300	7530	230	6460	1300	7760	
48	I. D. Gundale	6230	1300	7530	230	6460	1300	7760	
49	N. B. Sonar	6230	1300	7530	230	6460	1300	7760	
50	A. P. Suryawanshi	6230	1300	7530	230	6460	1300	7760	
51	V. M. Thalnerkar	6230	1300	7530	230	6460	1300	7760	
52	S. E. Temkar	6230	1300	7530	230	6460	1300	7760	
53	K. K. Patil	6230	1300	7530	230	6460	1300	7760	
54	S. R. Marathe	6230	1300	7530	230	6460	1300	7760	
55	A. M. Tadv	7720	1600	9320	280	8000	1600	9600	RISAPS
56	S. R. More	6230	1300	7530	230	6460	1300	7760	
57	G. P. Ingale	6230	1300	7530	230	6460	1300	7760	
58	P. M. Shukla	6230	1300	7530	230	6460	1300	7760	
59	D. S. Kesawalkar	6230	1300	7530	230	6460	1300	7760	
60	Arun P. Baviskar	6010	1300	7310	220	6230	1300	7530	
61	A. A. Patil	6010	1300	7310	220	6230	1300	7530	
62	Pravin D. Patil	6010	1300	7310	220	6230	1300	7530	
63	P. M. Vispute	6010	1300	7310	220	6230	1300	7530	
64	D. J. Sali	6010	1300	7310	220	6230	1300	7530	
65	B. G. Suryawanshi	6010	1300	7310	220	6230	1300	7530	
66	P. S. Shilawat	6010	1300	7310	220	6230	1300	7530	
67	P. M. Sugandhiwale	7720	1600	9320	280	8000	1600	9600	RISAPS
68	R. L. Patil	7720	1600	9320	280	8000	1600	9600	RISAPS
69	Smt. Veena S. Ikhe	5790	1300	7090	220	6010	1300	7310	
70	V. R. Aucharmal	5580	1300	6880	210	5790	1300	7090	
71	N. S. Mahendre	5580	1300	6880	210	5790	1300	7090	
72	S. B. Surwadkar	5580	1300	6880	210	5790	1300	7090	
73	A. S. Salve	5580	1300	6880	210	5790	1300	7090	
74	L. U. Patil	5380	1300	6680	200	5580	1300	6880	
75	Smt. V. S. Nikam	5380	1300	6680	200	5580	1300	6880	
76	S. L. Ravate	7140	1300	8440	260	7400	1300	8700	
77	A. S. Sonawane	5790	1300	7090	220	6010	1300	7310	
78	Javed Sk. Anwar	5180	1300	6480	200	5380	1300	6680	
79	N. N. Parsode	5180	1300	6480	200	5380	1300	6680	
80	R. D. Gaikwad	5180	1300	6480	200	5380	1300	6680	
81	R. V. Vhadgir	5180	1300	6480	200	5380	1300	6680	
82	A. G. Dhale	5180	1300	6480	200	5380	1300	6680	
83	M. G. Jadhav	5180	1300	6480	200	5380	1300	6680	
84	G. L. Shinde	5180	1300	6480	200	5380	1300	6680	
85	Mahesh R. Chaudhari	5790	1300	7090	220	6010	1300	7310	
86	H. R. Sonar	5790	1300	7090	220	6010	1300	7310	

Sheet1

1	2	3	4	5	6	7	8	9	10
87	P. V. Yeole	4800	1300	6100	190	4990	1300	6290	
88	R. S. Kerhale	5790	1300	7090	220	6010	1300	7310	
89	D. A. Sonawane	5580	1300	6880	210	5790	1300	7090	
90	V. M. Jadhav	4800	1300	6100	190	4990	1300	6290	
91	A. T. Koli	4800	1300	6100	190	4990	1300	6290	
92	D. H. Bhoi	4800	1300	6100	190	4990	1300	6290	
93	R. P. Sabale	4800	1300	6100	190	4990	1300	6290	
94	N. P. Adwane	5380	1300	6680	200	5580	1300	6880	
95	V. K. Bacchav	4800	1300	6100	190	4990	1300	6290	
96	S. E. Surwade	4800	1300	6100	190	4990	1300	6290	
97	K. P. Jaikare	4800	1300	6100	190	4990	1300	6290	
98	A. S. Khairnar	4620	1300	5920	180	4800	1300	6100	
99	S. R. Salave	4620	1300	5920	180	4800	1300	6100	
100	Sunil S. Patil	4620	1300	5920	180	4800	1300	6100	
101	M. A. Sonar	5580	1300	6880	210	5790	1300	7090	
102	Darpan R. Patil	4620	1300	5920	180	4800	1300	6100	
103	Y. U. Phule	4620	1300	5920	180	4800	1300	6100	
104	P. S. Mahendre	6010	1300	7310	220	6230	1300	7530	
105	Ku. V. S. Pawar	4620	1300	5920	180	4800	1300	6100	
106	S. M. Harné	4620	1300	5920	180	4800	1300	6100	
107	Nitin Murlidhar Kadam	4620	1300	5920	180	4800	1300	6100	
108	G. V. Gavande	4620	1300	5920	180	4800	1300	6100	
109	D. R. Wagh	4620	1300	5920	180	4800	1300	6100	
110	N. N. Lokhande	4620	1300	5920	180	4800	1300	6100	
111	Vandana S. Wade	4440	1300	5740	180	4620	1300	5920	
112	S. M. Charkhe	4440	1300	5740	180	4620	1300	5920	
113	P. S. Patil	4440	1300	5740	180	4620	1300	5920	
114	P. B. Kajale	4440	1300	5740	180	4620	1300	5920	
115	Nitin Manohar Kadam	4440	1300	5740	180	4620	1300	5920	
116	V. B. Bari	4440	1300	5740	180	4620	1300	5920	
117	Rekha R. Patil	4440	1300	5740	180	4620	1300	5920	
118	I. S. Patil	4440	1300	5740	180	4620	1300	5920	
119	T. A. Bhavsar	4440	1300	5740	180	4620	1300	5920	
120	M. R. Shinde	4440	1300	5740	180	4620	1300	5920	
121	A. L. Mahire	4440	1300	5740	180	4620	1300	5920	
122	D. E. Chaudhari	4440	1300	5740	180	4620	1300	5920	
123	R. D. Mali	4440	1300	5740	180	4620	1300	5920	
124	D. R. Jawale	4440	1300	5740	180	4620	1300	5920	
125	K. D. Patil	4440	1300	5740	180	4620	1300	5920	
126	Kavita S. Patil	4440	1300	5740	180	4620	1300	5920	
127	Kavita R. Narkhede (Kavita S. Borole)	4440	1300	5740	180	4620	1300	5920	
128	Deepali A. Ghanmode	4440	1300	5740	180	4620	1300	5920	
129	S. G. Rajput	4440	1300	5740	180	4620	1300	5920	
130	M. T. Ahire	4440	1300	5740	180	4620	1300	5920	
131	S. R. Ahirrao	5580	1300	6880	210	5790	1300	7090	
132	N. N. Patil	4440	1300	5740	180	4620	1300	5920	

Sheet1

1	2	3	4	5	6	7	8	9	10
133	V. R. Shivrame	4440	1300	5740	180	4620	1300	5920	
134	R. U. Chavan	4440	1300	5740	180	4620	1300	5920	
135	S. R. Thakare	4440	1300	5740	180	4620	1300	5920	
136	P. T. Bhamare	4440	1300	5740	180	4620	1300	5920	
137	Y. D. Patil	4440	1300	5740	180	4620	1300	5920	
138	A. M. Pinjari	4440	1300	5740	180	4620	1300	5920	
139	S. M. Kendre	4440	1300	5740	180	4620	1300	5920	
140	Y. P. Shinde	4440	1300	5740	180	4620	1300	5920	
141	A. G. Nandagawali	4440	1300	5740	180	4620	1300	5920	
142	S. A. Patil	5380	1300	6680	200	5580	1300	6880	
143	S. R. Rajput	4440	1300	5740	180	4620	1300	5920	
144	K. B. Wagh	4440	1300	5740	180	4620	1300	5920	
145	S. T. Patil	4440	1300	5740	180	4620	1300	5920	
146	Sangita S. Shinde	4440	1300	5740	180	4620	1300	5920	
147	Nilesh A. Patil	4440	1300	5740	180	4620	1300	5920	
148	Jyoti D. Salunkhe	4440	1300	5740	180	4620	1300	5920	
149	P. D. Suralkar	4440	1300	5740	180	4620	1300	5920	
150	R. S. Patil	4440	1300	5740	180	4620	1300	5920	
151	B. P. Chaudhari	4440	1300	5740	180	4620	1300	5920	
152	S. A. Jagtap	5380	1300	6680	200	5580	1300	6880	
SWEEPER : Pay Band (1S) 4440-7440 Grade Pay Rs. 1300									
1	Sanjiv S. Goyar	10300	2000	12300	370	10670	2000	12670	II ISAPS - I.P.
2	K. N. Badgujar	9570	2000	11570	350	9920	2000	11920	II RISAPS - I.P.
3	P. R. Biwalkar	9570	2000	11570	350	9920	2000	11920	II RISAPS - I.P.
4	Smt. S. S. Bagade	7270	1300	8570	260	7440	1300	8740	Reached the maximum of pay band. Hence as per Rule 10 of M.C.S. (Revised Pay) 2009 her pay is restricted.
5	Dinesh L. Bendwal	4620	1300	5920	180	4800	1300	6100	

Note :-

- 1) *The officials who are/were on leave on 1st July, 2017 should be entitled to get the said increment from the date of resuming their duties.
- 2) Necessary note of this order should be taken in the Service Book/Service Roll of the concerned Ministerial staff, under the signature of the Head of the Office.

District and Sessions Court, Jalgaon }
Date : 18th July, 2017 }

(Smt. K. B. Agrawal)
I/c. Principal District and Sessions Judge,
Jalgaon.

My Documents\Increment order/July 2017